

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRICIPAL BENCH, NEW DELHI**

O.A. 17 OF 2022

IN THE MATTER OF:

D S KATARA & ANR.

... APPLICANTS

VS.

GOVT OF NCT OF DELHI & ORS.

... RESPONDENTS

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THROUGH

**Nandadevi Deka**

Counsel for DDA

B-20B, First Floor,

Nizamuddin East,

New Delhi – 110013

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E-mail: ndeka@nddchambers.co.in

Place: New Delhi**Dated:** 06.12.2024

**BEFORE THE NATIONAL GREEN TRIBUNAL,
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O.A. 17 OF 2022**

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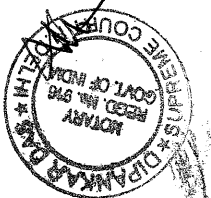
... RESPONDENTS

**COMPREHENSIVE AFFIDAVIT ON BEHALF OF RESPONDENT/DDA
PURSUANT TO ORDER DATED 22.11.2024**

MOST RESPECTFULLY SHOWETH:

I, **Sandeep** aged 37 years, S/o **Kamal Singh** designated as **SE/SCC-2** of DDA, O/o **Southern Civil Circle-2, D-3 &4, Vasant Kunj, New Delhi** do hereby solemnly affirm and state on oath as under:

1. That I am presently working as **SE/SCC-2** of Respondent/DDA and as such am duly authorized and competent to affirm the present Affidavit on behalf of Delhi Development Authority (DDA).
2. That the present Affidavit has been drafted under my instructions and I say that the facts therein are based upon case records which I believe to be accurate to the best of my knowledge and belief.
3. It is submitted that the Delhi Development Authority (hereinafter referred to as “**DDA**”) has been consistently complying with the directions issued by this Hon’ble Tribunal. All requisite steps have been undertaken in coordination with relevant authorities to address the issues.
4. This original application bearing OA No. 17/ 2022 was registered *suo motu* on the basis of a Letter dated 18.06.2021 from the Residents Welfare Association (RWA), Sector E-2, Vasant Kunj, alleging as under:



[Handwritten Signature]

- a. Encroachments and garbage dumping by residents of an unauthorized colony choking the drain near the society boundary;
- b. Stagnation and seepage of waste water into the society premises;
- c. Effluents released into the drain by nearby factories;
- d. Unhygienic conditions and associated health hazards.

5. In compliance with the directions of this Hon'ble Tribunal, the DDA has undertaken multiple measures, including the construction of an RCC wall to prevent seepage of dirty water and the strengthening, and waterproofing of the society's boundary wall. The pond referenced in the application was cleaned in 2022 as per DPCC directions. Furthermore, the DDA has actively coordinated with authorities such as DPCC, DJB, the Revenue Department, and MCD, with a joint meeting held on 11.04.2023 to monitor progress. The DDA reaffirms its commitment to compliance with all Tribunal directives and continues to take proactive measures to address the concerns raised.

6. It is apposite to reproduce the observation of this Hon'ble Tribunal passed on 12.01.2024 as to the remaining action with respect to the present OA:

"9. It is evident from the averments made in application and the reports filed by DDA that sewage generated from unauthorized colony is being discharged to the land in question adjoining the above mentioned society which is referred to as pond and tender has been floated for cleaning the said pond which requires remediation by construction of sewage system properly connected to STP and DDA, DJB, Revenue Department and MCD are required to act in coordination and take remedial measures.

10. Even though the directions already passed by this Tribunal in this case have apparently complied with, but the matter requires further consideration and issuance of further directions by this Tribunal and we accordingly, widen the scope of the present proceedings.

11. In view of the above the VC, DDA Commissioner, MCD; DJB, District Magistrate (South) are directed to depute officers to convene a meeting and



considering all relevant aspects and proposing remedial measures regarding construction of STP and sewage system connected to the same.”

7. That on 10.05.2024, DDA filed a compliance affidavit delineating the steps taken by DDA in coordination with officers of DJB, DPCC and MCD wherein it was brought out that a meeting was convened on 06.05.2024 and discussed that DDA has already initiated the process of allocation land measuring 12208.57 Sqm to DJB at Khasra Nos 1225/2, 1228/2, 1230/2 & partly 1231 at Rangpuri and Mahipalpur area under Bijwasan constituency (AC-36), Delhi for the construction of STP. DJB further, informed that payment of consideration amount would be made with approval of higher authority. Further, MCD took the responsibility of checking the discharge of sewage water or polluted water coming from unauthorized factories, if any, from Tarachand Colony or K- block, Mahipalpur and may also impose necessary penalties. It was also discussed that Irrigation & Flood Control Department, Delhi and DSIIDC are the concerned authorities for unauthorized colony to develop roads and drains. Therefore, sewage discharge from unauthorized colony must be checked by the concerned Departments (I & FC and DSIIDC). The concerned depts i.e. I & FC and DSIIDC must explore the construction of the septic tank so that further discharge of sewage can be effectively checked in water-logged areas behind E-2, Vasant Kunj until the DJB constructs the STP. [The affidavit dated 10.05.2024 is already on record of this Tribunal]

8. That, subsequently, vide order dated 31.05.2024, this Hon'ble Tribunal observed that interpreting Section 9(e) of the Delhi Water Board Act, 1998, emphasized that the statutory obligation of the Delhi Jal Board (hereinafter referred to as “**DJB**”) to treat, dispose of, and manage sewage extends to all parts of Delhi, without distinguishing between ‘regularized and unregularized colonies’.

9. That the present affidavit is being filed in compliance with the Hon'ble Tribunal's order dated 22.11.2024, addressing the concerns raised regarding the



Sewerage Treatment Plant (STP) at Vasant Kunj especially, on the issue of transfer of possession of land as aforementioned to DJB for construction of STP and jurisdiction of DDA on the unauthorized colonies from which sewage is generated. The Respondent/DDA, respectfully submits a comprehensive affidavit detailing its position and actions as follows: -

1. Communication Regarding Handing Over of Land to Delhi Jal Board

- 1.1 The Deputy Director (IL), DDA vide Letter No. LD/IL/0001/2022/GOVT/32-IL-III/1930, addressed to Member (Drainage), DJB, GNCTD, has conveyed the approval of the competent authority for handing over the physical possession of land measuring 12,208.57 square meters. The land is located in Khasra Nos. 1225/2, 1228/2, 1230/2, and part of 1231 at Rangpuri and Mahipalpur.
- 1.2 This transfer is subject to DJB furnishing an undertaking to clear all outstanding dues within 30 days from the issuance of the possession letter. A copy of the letter dated 28.11.2024, issued by the DDA to the DJB regarding the possession of land measuring 12,208.57 square meters, situated in Khasra Nos. 1225/2, 1228/2, 1230/2, and part of 1231 at Rangpuri and Mahipalpur is annexed herewith as **Annexure A-1**.

2. Status of Unauthorized Colonies

- 2.1. In compliance with the order of this Hon'ble Tribunal dated 22.11.2024, seeking the status of the unauthorized colony developed on the land adjoining E-2, Vasant Kunj, the requisite report, as submitted by the Deputy Director (Land Management), North Delhi Zone, Delhi Development Authority (DD/LM/NDZ/DDA), is respectfully submitted as follows:
- a. As per land records available with LM/NDZ/DDA, the khasra no 770 (2-10), 771/1 (1-0), 771/2 (3-02), 786 (6-0), 787/1 (2-5), 821 (1-18), 822 (6-6) were notified under Section 4 of the Land Acquisition Act, 1894, vide Notification No. F4(98)64-L+H dated 23.01.1965, and under Section 6 vide Notification No. F4(98)64-L+H dated 26.12.1968. However, these parcels of land were not acquired for the DDA.



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- b. The Khasra No. 787/2 (1-8) stands acquired vide award no. 30/86-87 and possession was handed over to DDA by LAC/L&B, GNCTD on 23.09.1986. The aforesaid land was subsequently transferred to AE, QRT/SWD-2 (now SPD-1) division and remains free from any encroachment as of date.
- c. The Khasra Nos 823 (5-0), 828/1 (2-9), 828/2 (0-11), 829 (5-15), 833/1 (1-4) and 833/2 (1-4) stands acquired vide award No. 30/86-87 but physical possession was not handed over to DDA by LAC/L&B, GNCTD due to a stay order issued by the Hon'ble High Court, as recorded in the possession proceedings dated 23.09.1986.

In view of the afore-mentioned facts, it is respectfully submitted that the land adjoining E-2, Vasant Kunj, where the unauthorized colony has developed, either remains unacquired by the DDA or has not been physically possessed by the DDA due to the stay order issued by the Hon'ble High Court. The only parcel of land acquired and possessed by the DDA, i.e., Khasra No. 787/2 (1-8), is confirmed to be free from any encroachment. A copy of the letter dated 29.11.2024 issued by DD/LM/NDZ/DDA along-with map showing the placement of unauthorized colony is annexed herewith as **Annexure A-2 (Colly)**.

3. Treatment of Sewage and Water Supply in E-1 and E-2 Pockets, Vasant Kunj

- 3.1 That the DDA constructed a Sewage Treatment Plant (STP) at E-1, Vasant Kunj before handing over possession of flats in 2019. The treated water from the STP is effectively utilized for flushing purposes in the flats and for maintaining the green areas.

3.2 It is respectfully submitted that the DJB, in its affidavit, has incorrectly alleged under-utilization of the STP at E-1, Vasant Kunj. Contrary to this, DDA has made significant efforts to ensure proper utilization of the STP and has also made substantial advance payments to DJB as infrastructure funds amounting to Rs. 82,20,380/- in 2008 for E-2 pocket and Rs. 5,72,18,326/- in 2019 for E-1 pocket.

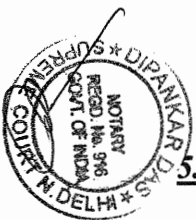


Copies of the advance payments made by the DDA to DJB as infrastructure funds, amounting to Rs. 82,20,380/- in 2008 and Rs. 5,72,18,326/- in 2019 for the E-2 and E-1 pockets are annexed herewith as **Annexure A -3(Colly)**.

- 3.3 Despite repeated requests and reminders, DJB has not taken over the services (i.e., water supply & sewerage services) till date. A copy of the correspondence between DDA and DJB is annexed herewith as **Annexure A-4**.
- 3.4 It is further submitted that DDA remains committed to ensuring environmental sustainability. In this regard, DDA has already submitted an estimate for approval to lay a DI pipeline to divert the treated sewage effluent from the STP to a water body at Rangpuri. The treated sewage water at Rangpuri water body will be utilized to develop & maintain the green area. A copy of the laying D.I. pipeline from STP to Rangpuri Village is annexed herewith as **Annexure A-5**.

4. Allegations of Pollution by DJB

- 4.1 That the order dated 22.11.2024 of this Tribunal, the Counsel for the DJB contented that source of pollution is basically on account of inaction on the part of DDA. However, it is respectfully submitted that DDA has been adhering to all directives issued by this Hon'ble Tribunal and hence denied such contentions .
- 4.2 It is reiterated that:
the treatment and disposal of domestic sewage in the entire capital, including E-1 and E-2 pockets, fall within the domain of DJB. Further, DJB has not taken over the sewerage services from DDA, nor has it submitted any deficiency charges. DDA has consistently communicated with DJB to address these issues.
- 4.3 The unauthorized colonies contributing untreated sewage are not located on DDA-acquired land. These colonies are situated on land still under the possession of LAC/L&B, GNCTD.



5. Drinking Water Supply in E-1 and E-2 Pockets, Vasant Kunj

- 5.1 It is submitted that the drinking water supply in the E-1 and E-2 pockets is currently being managed by DDA through water tankers, as DJB has failed to provide piped drinking water despite receiving infrastructure funds (amounting to Rs 82,20,380/- in 2008 & Rs 5,72,18,326/- in 2019 for E-2 & E-1 pocket respectively).
- 5.2 In the absence of a piped water supply from the DJB, the DDA has been constrained to supply water to the E-1 and E-2 pockets of Vasant Kunj through tankers. This arrangement not only imposes logistical challenges but also exacerbates traffic congestion and environmental pollution along the E-1/E-2 road. In light of these circumstances, it is most humbly prayed that this Hon'ble Tribunal may be pleased to issue appropriate directions to the DJB to ensure the provision of piped water supply to the aforesaid pockets and to assume responsibility for water supply and sewerage services from the DDA. The DDA undertakes to bear any deficiency charges arising from the transfer of services to the DJB, subject to approval from the competent authority.
- 10. That in light of the aforesaid, it is respectfully submitted that the Respondent /DDA has complied with the directions of this Hon'ble Tribunal in the present matter, bearing O.A No. 17/2022.



DEPONENT

Superintending Engineer
 Southern Civil Circle-2
 Delhi Development Authority
 D-3 & 4, Vasant Kunj, New Delhi

VERIFICATION:



Verified at New Delhi on 6th day of December, 2024

That the contents of the above affidavit are true and correct and nothing material has been concealed therefrom.

IDENTIFIED
 Nandan
 NANDADEVU DEKA
 Adv. D/708A/2010

D-6-12-24

ATTESTED

DANKAR DAS
 ADVOCATE
 NOTARY PUBLIC
 REGD. NO. 916
 GOVT. OF INDIA
 LAWYERS CHAMBER
 SUPREME COURT OF INDIA
 NEW DELHI




DEPONENT

Superintending Engineer
 Southern Civil Circle-2
 Delhi Development Authority
 D-3 & 4, Vasant Kunj, New Delhi

**DELHI DEVELOPMENT AUTHORITY
INSTITUTIONAL LAND BRANCH**
A Block, 2nd Floor, Vikas Sadan, INA, New Delhi – 110023

E-26524

F. LD/IL/0001/2022/GOVT/32-IL-III/1930

Date: 22/11/24

To

Member (Dr),
Delhi Jal Board, GNCTD,
Varunalaya PH II, Karol Bagh,
New Delhi-110005.

Sub: Possession of Land measuring 12208.57 sqm. to Delhi Jal Board at Khasra No. 1225/2, 1228/2, 1230/2 & partly 1231 at Rangpuri and Mahipalpur area under Bijwasan Constituency (AC-36), Delhi for the construction of STP.

Ref: Allotment letter dated F. LD/IL/0001/2022/GOVT/32-IL-III/1242 dated 15.01.2024.

This is with reference to above referred Demand cum Allotment letter dated of this office.

2. Competent Authority is pleased to accord permission of handing over the physical possession of the subject land subject to furnishing of an undertaking by DJB that the outstanding dues will be paid within 30 days from the date of issuance of this possession letter.

3. You are, therefore, requested to depute your authorized representative to contact Suptdg. Engineer (P & HQ) South Zone, DDA, AGV Complex, Shahpur Jat Village, New Delhi - 110049 for fixing up the date and time for handing over the possession of the above mentioned site within 15 days from the date of issue of this letter.

(BhaskarTiwari)
Dy. Director (IL)

Copy to: -

1. Suptdg. Engineer (P & HQ) South Zone, DDA with the request to direct the concerned official to hand over the physical possession of the above mentioned site to the authorized representative of DJB, GNCTD. A copy of handing over of plot alongwith possession plan may be submitted to this office.
2. DD (Survey), DDA for information please.

/
Dy. Director (IL)

DELHI DEVELOPMENT AUTHORITY
OFFICE OF DY.DIRECTOR(LM), NDZ
A-BLOCK, 3RD FLOOR, VIKAS SADAN ,INA

9

F.NO. F1(Misc.)DD/NDZ/DDA/2020-21/228

Date: 29/11/2024.

To,

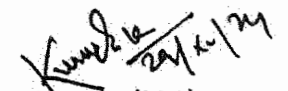
The Executive Engineer (SPD-I)
DDA Office Complex, Vasant Kunj,
New Delhi-110070.

Sub: Providing status of land adjoining E-2, Vasant Kunj (i.e, land adjoining Khasra no. 1220, 1226/1, 1227, 1228/1, 1229, 1277, 1278, 1279 & 1280 of Rangpuri Village).

Ref: Letter No. F1(II)AE-II/SPD-1/DDA/2024-25/990 dated 22.11.2024

Please refer to your office letter dated 22.11.2024 on the subject cited above. The land adjoining to Khasra no. 1220, 1226/1, 1227, 1228/1, 1229, 1277, 1278, 1279 & 1280 of Rangpuri Village are Khasra Nos. 770, 771, 786, 787, 821, 822, 823, 828, 829 & 833 situated in the revenue village of Mahipalpur, Delhi.

1. As per land records, DDA, the Khasra Nos. 770 (2-10), 771/1 (1-0), 771/2 (3-02), 786 (6-0), 787/1 (2-5), 821(1-18), 822 (6-6) are notified u/s 4 vide F4(98)64-L+H dated 23.01.65 and u/s 6 vide F4 (98)64- L+H dated 26.12.68 of LA Act but not acquired for DDA.
2. The Khasra No. 787/2 (1-8) stands acquired vide award No. 30/86-87 and physical possession was handed over to DDA by LAC/L&B, GNCTD on 23.09.86 and is further transferred to AE, QRT/SWD-2,DDA.
3. The Khasra Nos. 823 (5-0) , 828/1 (2-9), 828/2 (0-11), 829 (5-15), 833/1 (1-4) and 833/2 (1-4) stands acquired vide award No. 30/86-87 but physical possession was not handed over to DDA by LAC/L&B, GNCTD due to stay of High Court as recorded in possession proceedings dated 23.09.86.


Dy. Director(LM)
New Delhi Zone



E2 VASANT KUNJ DDA FLATS



Sub: Report regarding status of water supply scheme in Sector-E, Pkt.-2, Vasant Kunj to be taken over by DJB.

N.O.W.: 850 Mass Houses Pkt.-2, Sultangarhi, Vasant Kunj.

Ref.: Representation from RWA, Pkt. E-2, Vasant Kunj vide No. RWA/E-2/SECY./2020/017 dt. 30.01.2020 (**Annexure-'A'**).

With reference above cited subject, the desired report is as under:

1. Infrastructure fund amounting to Rs.1,09,08,216/- had been worked out after discussion with DJB officers held in the chamber of VC/DDA on 19.05.2005 which was to be paid in installments to DJB.
2. Total amount paid to DJB till date is Rs.82,82,164/-.

Balance fourth and final installment for Rs. 26,26,052/- will be paid after laying of water supply line for connection with UGR and release of water by DJB.
3. A meeting was held with DJB officials on 21.09.2017 to discuss issues pertaining to DDA colonies in various parts of Delhi where water supply schemes were to be taken over by DJB.
4. Minutes of meeting were issued by Member(Water Supply), DJB vide letter No.F26/DJB/M(WS)/2017/712-726 dt. 26.09.2017 (**Annexure-'B'**).
5. In the Minutes of meeting, the housing scheme under reference exists at S.No. a(ii) under the head "list of colonies/pkts. where water is supplied by DDA and not yet taken over by DJB".
6. It was decided in the meeting that the joint inspection in r/o above colonies will be carried out by DJB with their counterpart officers of DDA within a week's time to work out the deficiency charges. DJB officers were directed to prepare deficiency estimate by 25.09.2017 in all respect on the basis of plans submitted to DJB.
7. Accordingly, the plans were submitted to DJB and the joint site inspection by DJB and DDA officials of Civil wing was carried out on 04.10.2017 and thereafter a joint site inspection of civil and electrical wings of DJB and DDA was also carried out on 20.11.2017 but the deficiency estimate has not been received so far.

Contd...F/2



12

8. Handing/taking over of Water supply network has not taken place till date and no connection with DJB's, UGR has been done till date.
9. Due to non-availability of piped drinking water of DJB, DDA is forced to supply water through water tankers. On an average basis about 20-25 water tankers of 10,000 litres capacity have been engaged through private agency to meet out the requirement of drinking water of the occupants.
10. Since start this office has written several letters and reminders constantly requesting to provide the deficiency estimate and to allow filling of 20-25 tankers daily of 10,000 litres capacity each from DJB filling point preferably in Vasant Kunj area but till date no response has been received from their end. Copies of letter written to DJB time to time are enclosed herewith as ready reference(Annexure-'C').

Submitted please.



[Signature]
Executive Engineer
SMD-1/DDA

SE/SCC-1, DDA

(9/13)

13

OFFICE OF THE EXECUTIVE ENGINEER
SOUTH WESTERN DIVISION NO.2
D.D.A., VASANT KUNJ, NEW DELHI-70.

No. SWD-2/Infrastructure.Fund /08-09/ 456

Dated: 10-4-08

The Chief Engineer (Dwarka)
D.D.A., Manglapuri
New Delhi.

Sub: Payment of Infrastructure Charges to D.J.B.

Please refer to the above noted subject. In this connection, as decided please find enclosed herewith a cheque bearing No.112283 dt. 07.04.2008 for amounting to Rs.52,52,104/- (Rs. Fifty two lacs fifty two thousand one hundred four only) towards payment of (2nd & 3rd instalments) Infrastructure charges to Delhi Jal Board (DJB) against the scheme of "C/o 850 Mass Housing (170HIG, 340MIG & 340LIG) at Vasant Kunj near Sultangarhi on Turnkey Basis"

Submitted for kind perusal and necessary action at your end.

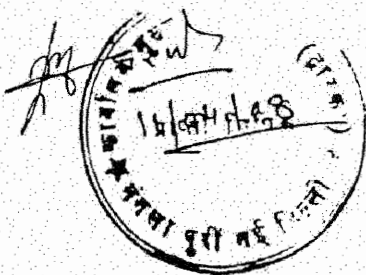
Encl: As above.
Ch.No.112283 dt.7.4.08
for Rs.52,52,104/-

(A.S. Chauhan)
Executive Engineer
SWD-2/DDA

Copy to:-

1. CE(SWZ) for kind information.
2. SE/CC.1 for kind information.
3. AE.IV, SWD-2 for inf. & nec.action.

Executive Engineer



3553
7/9/05
10/10/05

At 11/11/05
246

79

14

DELHI JAL BOARD, GOVT. OF NCT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (P) WATER-III
VARUN AYALA BUILDING, KAROL BAGH, NEW DELHI.

No F4 (761) FZ/EE(P) W-III/05 360
To

Dated: 30/8/05

The Ex. Engineer
SWD-2/DDA
Vasant Kunj, ND.

Subject: Water supply Scheme for DDA Mass Housing Project (LIG 305, MIG 350 & HIG 140) at Vasant Kunj near Sultangarhi, N. Delhi
Ref: - F1(579) SWD II/DDA/2004-05/494 dt 29/3/05

Water supply scheme for the above are has been scrutinised and approved subject to the compliance of conditions added with it and subject to deposit of Infrastructure Development Fund.

In terms of Delhi Jal Board's resolution No.764 dated 6.7.04, you are requested to deposit the Infrastructure Development Fund in four equal instalments at an interval of six months as per following shedule.

	Amount	Due date
First Instalment	Rs 30,30,060	Already deposited
Second Instalment	Rs 30,30,060	15/12/05
Third Instalment	Rs 30,30,060	15/6/06
Fourth Instalment	Rs 30,30,060	15/12/06

In case any due instalment is not deposited within time 12% intrest shall be charged from the due date for entire period.

EE(P) III

CC: SE(P) W for kind information pl.
Ex. Engineer (South West) II with one copy of layout plan design calculation and conditions.

AE/10

Re: supply one photo copy to me

EE(P) W III

for
2/9/05

by
7/9/05

श्री. वि. प्र. 2, वरदा कुंज
दिल्ली परिवार केंद्र - 1
आधारिक नम्बर

6. Office Copy.

1000/5-02/11

15

दिल्ली नगर निगम
दिल्ली सरकार

502038

E / SWD-2/DDA

विवरण	मुद्रांकन क्र. एवं तिथि
Payment of Infrastructure Fund in d/c (Ext. 3rd Settlement) C/o 850 Mass Housing (MIG 2 & MIG 2A) at Vasant Kirti, Indraprastha Extension, New Delhi on Turnkey basis vide CM No. 112283 dt. 7-1-08 of Capital Budget of Govt. of NCT of Delhi. Rs Fifty Two Lacs Fifty Two Thousand only	52104-00 52104-00

भुगतान की तिथि: 10-9-2008

दैनिक आदेशी पत्र (कीलम : राधा दैनिक पत्र की कीलम की केंद्र दिल्ली नगर निगम की कार्यालय में है।)

8/11/08
10

248

दिनांक

16

APR 2018

17
AT

2: 12000000

या धारक को OR BEARER

PEES. Fifty two lacs fifty thousand
Shri. J. S. Jaiswal

अदा कर

₹.Rs. 52521541

101

For DELHI DEVELOPMENT AUTHORITY

बैंक
केन्द्र



Central Bank
of India

शा. सदन, डी.डी.ए. कार्यालय, नई दिल्ली - 110023
as Sadan, DDA Office Complex, New Delhi - 110023

VSADAN/DDA/नई दिल्ली फोन नं. 30553

[Signature]
Authorised Signatory

112283 1100160771

11

BOARD,
EXEC

जाब 896-999 फिताबे प्रत्येक मे 100x2 पृष्ठ-25-2
नं. 37

पृष्ठ 2 खण्ड 21,
(फार्म जी-8ए)

दिल्ली जल बोर्ड

Ex. Engineer (SND) DDA
No. 2 क्रमांक 31061

से दिल्ली जल बोर्ड

लगे नीचे उल्लिखित राशि प्राप्त हुई है आर इसे उसके/उनके खाते में जमा करा दिया जाएगा :-

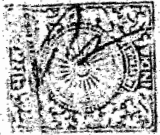
नाम व सना प्रजी का सदभ	भुगतान का विवरण	रु.	पै.
Challan No H-22/1/55 योग (दिल्ली में)	US Infrastructure fund for W/S/S DDA mass Housing project at Vasant Kary near Saltan Gazi P.O. 0805.59 ch 11-8-05 Central Bank Thirly lac Thirly Thaurand Sidjaly	30,30,000	/
		30,30,000	

भुगतान की तिथि

24/8/05

दैनिक आरांही रांन

गलम 1 तथा दैनिक योग के कॉलम को केवल रिकार्ड वाली कार्वन के



(कारि के हस्ताक्षर चाहिए)

18

(12)

Alc Pay

दिनांक / Date **11 AUG 2005**

PAY Delhi Jal Board

या धारक को OR BEARER

रुपये RUPEES Thirty lacs Thirty thousand & sixty

अदा करें **₹.Rs. 30,30,060.00**

खा. सं. / A/c. No. **101**

For DELHI DEVELOPMENT AUTHORITY

सेंट्रल बैंक  **Central Bank**
 विकस सदन, डी.डी.ए. ऑफिस कॉम्प्लेक्स, नई दिल्ली - 110 023
 Vikas Sadan, D.D.A. Office Complex, New Delhi - 110 023
 VSADAN/DDA/A

[Signature]
Authorised Signatory

⑈080559⑈ 110016077⑈

251

OFFICE OF THE EXECUTIVE ENGINEER
SOUTHERN DIVISION-2, DDA
POCKET A-14 KALKAJI EXTN
NEW DELHI-110019

No.F.3 (76)/SD-2/ DDA/A/2010-2011/ 248

Dated: 19
29-05-19

To
✓ The Executive Engineer(PLG)W-I
Delhi Jal Board, Govt. of NCT of Delhi
Varunalya Phase-I, Karol Bagh,
New Delhi

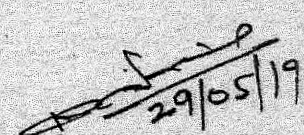
Sub: Remittance of Infrastructure Charges for the Water Supply scheme in respect of the work "C/O 852+362 HIG/MIG/LIG houses at Vasant Kunj on Mehrauli- Mahipalpur road near Sultangarhi".

Ref: Your office demand note issued vide No.DJB/EE(PLG)W-I/2019/698 dated 1.5.2019

With reference to demand note issued by your office vide above referred letter for approval of Water Supply Scheme in respect of the work "C/O 852+362 HIG/MIG/LIG houses at Vasant Kunj on Mehrauli- Mahipalpur road near Sultangarhi", a cheque bearing No.351262 dated 29.05.2019 amounting to Rs.5,72,18,326/- (Rupees Five Crore seventy two lac eighteen thousand three hundred twenty six only) drawn on UCO Bank, Shahpurjat, New Delhi issued by Sr. Accounts Officer,CAU,SZ,DDA, AGVC, Shahpurjat, New Delhi on account of Infrastructure Charges for the above work is enclosed herewith in original.

It is therefore requested that Water Supply Scheme approved by DJB for this project may please be released immediately.

Encl: Above cheque in original.


(Naresh Chand Jain)
EXECUTIVE ENGINEER
SD-2/DDA

2681
30/5/19

Copy to:-

1. Chief Engineer(SZ)/DDA for kind information.
2. SE/CC-18 for kind information.
3. EE(W), South West-II,DJB, near Water Treatment Plant, Dwarka, New Delhi in continuation of this office 6th reminder issued vide No. F.3 (76)/SD-2/ DDA/A/2010-2011/243 dated: 25.05.2019 with the request that the necessary recommendation of DJB may please be sent to Advisory Committee for accord of necessary approval for boring of 07 nos for which this office has requested repeatedly. The copy of the above cheque is enclosed for reference.
4. AE-III/SD-2 for information & pursuance with DJB for seeking necessary approval for boring of Tubewells.

EXECUTIVE ENGINEER
SD-2/DDA

20



यूको बैंक
UGO Bank

SHAHPUR JAT-NEW DELHI
शाहपुर जाट - न्यू दिल्ली
IFSC: UCBA0001394

A/C Payee

29 05 20 19
D D M M Y Y Y Y

Pay Delhi Jal Board

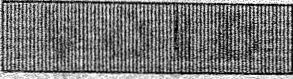
या धारक को or Bearer

Rupees रुपये Five Crore Seventy Two Lakh Eighteen thousand

three hundred & Twenty Six only अत्र को

₹ 5,72,18,326/-

A/c. No. 1394011003504



ABC/752

[Signature]
Sr. Accounts Officer
C.A. / I.S.Z. / D.D.A.
A.G.V.C. Shah Pur Jaat
New Delhi

⑈ 3 5 1 2 6 2 ⑈ 1 1 0 0 2 8 0 2 5 ⑈

10

Chapter VII Clause 5

DELHI JAL BOARD

**CHALLAN FOR REMITTANCE OF MONEY
TO THE TREASURY**

Challan No. 139 **771807**

TRIPLICATE

(To be returned to the person making payment)

Treasury,

Dated 3-6-2019

By whom brought	On what account	Amount	
		Rs.	P.
Executive Engineer Southern Division-2, DDA, Pocket A-14, Kalkaji Extn New Delhi.	In Franchise charges for scheme in subject of c/o 352# 382 M/G/016/L16 House at Vasant Kunj on Delhi-amb-Club Palpuri road near Sultan Garhi, Vide cheque No. 357262 dt 29-5-19 of U.C.O, Bank, Shahpur Jet, New Delhi.	572,18,326/-	—
Total in words		572,18,326/-	—

Cash received

Examined and entered

Treasurer

7/-
Treasury Officer
E.E.P/W-2 3/6/19

Accountant

A.E.P/W-2

22

263/c

प्रेस (टी.एच.)-जाब 1081-999 किताबें प्रत्येक में 100x2 पृष्ठ-25-3-2011

अध्याय 2 खण्ड 2(ए)

फार्म नं. 37

दिल्ली जल बोर्ड

(अ ब)

(फार्म जी-8ए)

दिल्ली सरकार

632031

आज श्री

EX-ENG. Southern Division - 2 DDA

क्रमांक

पता

से दिल्ली जल बोर्ड के

लिये नीचे उल्लिखित राशि प्राप्त हुई है और इसे उसके/उनके खाते में जमा करा दिया जाएगा :-

मांग व समा. पंजी का संदर्भ	भुगतान का ब्यौरा	रु.	पै.
139 3/6/19	Imp. maintenance Charges (IP) Jan W/ 9/9 3 MIG/MIG/LIG houses at vasant kunj moh. ali. mahilal P.W. niche ch. No-357262 Dr. 29/5/19 of VCO Bank, Shahpur Jat Lakh	57218326/-	
	Three Hundred Twenty Six and	57218326/-	

योग शब्दों में

Five Crore Seventy Two Lakh Eighteen Thousand

भुगतान की विधि

निक आरोही योग

लम 1 तथा दैनिक योग के कलम को केवल रिकार्ड वाली कार्बन की प्रति से ही भरना चाहिए)

उसीद जारीकर्ता अधिकारी के हस्ताक्षर

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
SOUTHERN PROJECT DIVISION -1, DDA
DDA OFFICE COMPLEX, VASANT KUNJ,
NEW DELHI -110070
EMAIL :- eespd1dda@gmail.com
PHONE NO. 011-26122318



REMINDER

दिल्ली विकास प्राधिकरण,
अधिकासी अभियंता, SPD-1, दि० वि० प्रा०,
दि० वि० प्रा० कार्यालय परिसर,
नेल्सन मंडेला रोड, नई दिल्ली -७०
ई मेल:- eespd1dda@gmail.com
दूरभाष संख्या : 011-26122318

23

क्रमांक: F15(238)/AE(P)/SPD-1/DDA/2024-25/ 540

दिनांक: 21-06-2024

सेवा में,

The Executive Engineer (South West)-II
Delhi Jal Board, Najafgarh,
New Delhi.

निर्माण कार्य का नाम : Construction of 850 Mega housing actually constructed 795 flats (140 HIG, 350 MIG & 305 LIG) at sector-E, Pocket-2, Vasant Kunj near Sultangarhi on trunkway basis.

विषय : Handing over of water supply scheme.

संदर्भ :

- i) Letter no. F4(12) AE(P)/SWD-2/DDA/17-18/1021, dated 01.10.17.
- ii) Letter no. F4(12) AE(P)/SWD-2/DDA/17-18/1148, dated 10.11.17.
- iii) Letter no. F4(12) AE(P)/SWD-2/DDA/17-18/1638, dated 16.05.18.
- iv) Letter no. F4(12) AE(P)/SWD-2/DDA/18-19/2143, dated 12.10.18.
- v) Letter no. F4(12) AE(P)/SWD-2/DDA/18-19/284, dated 03.04.19.
- vi) Letter no. F4(12) AE(P)/SWD-2/DDA/18-19/664, dated 18.07.19.
- vii) Letter no. F4(12) AE(P)/SWD-2/DDA/18-19/866, dated 16.09.19.
- viii) Letter no. F4(12) AE(P)/SWD-2/DDA/19-20/1045, dated 05.12.19.
- ix) Letter no. F4(12) AE(P)/SWD-2/DDA/19-20/09, dated 04.01.20.
- x) Letter no. F4(12) AE(P)/SWD-2/DDA/19-20/137, dated 28.02.20.
- xi) Letter no. F4(12) AE(P)/SMD-1/DDA/20-21/288, dated 22.06.20.
- xii) Letter no. F4(12) AE(P)/SMD-1/DDA/21-22/214, dated 13.04.21.
- xiii) Letter no. F4(12) AE(P)/SMD-1/DDA/21-22/339, dated 02.07.21.
- xiv) Letter no. F15(238)/AE(P)/SPD-1/DDA/23-24/790, dated 21.08.23.
- xv) Letter no. F15(238)/AE(P)/SPD-1/DDA/23-24/987, dated 22.11.23.
- xvi) Letter no. F15(238)/AE(P)/SPD-1/DDA/24-25/78, dated 23.01.2024.

In context of aforesaid subject & references, a number of requests were made by DDA to provide the deficiency estimate of the E-2 pocket, Vasant Kunj, so that piped water supply through DJB can be ensured to the allottees of E-2, Vasant Kunj. It is pertinent to mention here that the joint inspection of the above said pocket has already been carried out on 04.10.2017 and subsequently the joint inspection of Civil and Electrical wing was also carried out on 20.11.2017. Furthermore, the then CE(SZ), DDA also requested the same to then CE(South), DJB vide letter no. CE(SZ)12(79)20/436 dated 13.03.2020, but no fruitful result obtained so far.

In View of the above, it is once again requested to provide the deficiency estimate of the above-mentioned pocket at the earliest, so that handing/taken over of water supply & sewage services along with allied installations like UGR etc of the above said pocket can be done between DDA & DJB.

अधिकासी अभियंता,
दक्षिणी परियोजना खंड -1
दि० वि० प्रा०, वसंत कुंज

प्रतिलिपि :-

1. सदस्य (वित्त), दिल्ली जल बोर्ड, वरुणालय, चरण- II, झंडेवालान, नई दिल्ली को सूचनार्थ हेतु।
2. सीईओ, दिल्ली जल बोर्ड, वरुणालय, चरण- II, झंडेवालान, नई दिल्ली को सूचनार्थ हेतु।
3. मुख्य अभियंता (मुख्यालय), दि० वि० प्रा० को सूचनार्थ हेतु।
4. मुख्य अभियन्ता (दक्षिण क्षेत्र), दि० वि० प्रा० को सूचनार्थ हेतु।
5. मुख्य अभियन्ता (दक्षिण), दिल्ली जल बोर्ड, वरुणालय, चरण- II, को सूचनार्थ हेतु।
6. अतिरिक्त मुख्य अभियंता (एम)-9, दिल्ली जल बोर्ड, सेक्टर-20, द्वारका, दिल्ली को सूचनार्थ हेतु।
7. अधीक्षण अभियंता, दक्षिणी असैनिक परिमंडल -2, दि० वि० प्रा० को कृपया सूचनार्थ हेतु।
8. सहायक अभियंता-II, दक्षिणी परियोजना खंड -1, दि० वि० प्रा० को अनुसरण हेतु।
9. रेजिडेंट्स वेलफेयर एसोसिएशन, ई-2 पॉकेट, वसंत कुंज को सूचनार्थ हेतु।
10. रक्षक मिसिल प्रतिलिपि।
11. कार्यालय प्रतिलिपि।

Ym
2/10/24
अधिशासी अभियंता,
दक्षिणी परियोजना खंड -1
दि० वि० प्रा०, वसंत कुंज



25

क्रमांक: F15(238)/AE(P)/SPD-1/DDA/2024-25/78

दिनांक: 23-01-2024

सेवा में,

**The Executive Engineer (South West)-II
Delhi Jal Board, Najafgarh,
New Delhi.**

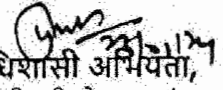
निर्माण कार्य का नाम : Construction of 850 Mega housing actually constructed 795 flats (140 HIG, 350 MIG & 305 LIG) at sector-E, Pocket-2, Vasant Kunj near Sultangarhi on trunkway basis.

विषय : Handing over of water supply scheme.

संदर्भ : i) Letter no. F4(12) AE(P)/SWD-2/DDA/17-18/1021, dated 01.10.17.
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vi) Letter no. F4(12) AE(P)/SWD-2/DDA/18-19/664, dated 18.07.19.
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xv) Letter no. F15(238)/AE(P)/SPD-1/DDA/23-24/987, dated 22.11.23.

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अधिशासी अभियंता,
दक्षिणी परियोजना खंड -1
दि० वि० प्रा०, वसंत कुंज

प्रतिलिपि :-

1. सदस्य (वित्त), दिल्ली जल बोर्ड, वरुणालय, चरण- II, झंडेवालान, नई दिल्ली को सूचनार्थ हेतु।
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10. रक्षक मिसिल प्रतिलिपि ।
11. कार्यालय प्रतिलिपि ।

अधिशासी अभियंता,
दक्षिणी परियोजना खंड -1
दि० वि० प्रा०, वसंत कुंज

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
SOUTHERN PROJECT DIVISION -1, DDA
DDA OFFICE COMPLEX, VASANT KUNJ,
NEW DELHI -110070
EMAIL:- eespd1dda@gmail.com
PHONE NO. 011-26122318



REMINDER
दिल्ली विकास प्राधिकरण,
अधिसासी अभियंता, SPD-1
दि० वि० प्रा०, दि० वि० प्रा० कार्यालय परिसर,
नेल्सन मंडेला रोड, नई दिल्ली -७०
ई मेल:- eespd1dda@gmail.com
दूरभाष संख्या : 011-26122318

क्रमांक: F15(238)/AE(P)/SPD-1/DDA/2023-24/987

दिनांक: 22-11-23

सेवा में,

**The Executive Engineer (South West)-II
Delhi Jal Board, Najafgarh,
New Delhi.**

निर्माण कार्य का नाम : Construction of 850 Mega housing actually constructed 795 flats (140 HIG, 350 MIG & 305 LIG) at sector-E, Pocket-2, Vasant Kunj near Sultangarhi on trunkway basis.

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संदर्भ : i) Letter no. F4(12) AE(P)/SWD-2/DDA/17-18/1021, dated 01.10.17.
ii) Letter no. F4(12) AE(P)/SWD-2/DDA/17-18/1148, dated 10.11.17.
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x) Letter no. F4(12) AE(P)/SWD-2/DDA/19-20/137, dated 28.02.20.
xi) Letter no. F4(12) AE(P)/SMD-1/DDA/20-21/288, dated 22.06.20.
xii) Letter no. F4(12) AE(P)/SMD-1/DDA/21-22/214, dated 13.04.21.
xiii) Letter no. F4(12) AE(P)/SMD-1/DDA/21-22/339, dated 02.07.21.
xiv) Letter no. F15(238)/AE(P)/SPD-1/DDA/23-24/790, dated 21.08.23.

In context of aforesaid subject & references, a number of requests were made by DDA to provide the deficiency estimate of the E-2 pocket, Vasant Kunj, so that piped water supply through DJB can be ensured to the allottees of E-2, Vasant Kunj. It is pertinent to mention here that the joint inspection of the above said pocket has already been carried out on 04.10.2017 and subsequently the joint inspection of Civil and Electrical wing was also carried out on 20.11.2017. Furthermore, the then CE(SZ), DDA also requested the same to then CE(South), DJB vide letter no. CE(SZ)12(79)20/436 dated 13.03.2020, but no fruitful result obtained so far. It is also submitted that even after depositing three instalments of Infrastructure fund, DJB has not provided any water connection to above-said pocket.

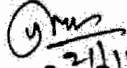
In View of the above, it is once again requested to provide the water connection as well-as deficiency estimate of the above-mentioned pocket at the earliest, so that handing/taken over of water supply & sewage services along with allied installations like UGR etc of the above said pocket can be done between DDA & DJB.

अधिसासी अभियंता,
दक्षिणी परियोजना खंड -1
दि० वि० प्रा०, डी-2, वसंत कुंज

प्रतिलिपि :-

28

1. सदस्य (वित्त), दिल्ली जल बोर्ड, वरुणालय, चरण- II, झंडेवालान, नई दिल्ली को सूचनार्थ हेतु।
2. सीईओ, दिल्ली जल बोर्ड, वरुणालय, चरण- II, झंडेवालान, नई दिल्ली को सूचनार्थ हेतु।
3. मुख्य अभियंता (मुख्यालय), दि० वि० प्रा० को सूचनार्थ हेतु।
4. मुख्य अभियन्ता (दक्षिण क्षेत्र), दि० वि० प्रा० को सूचनार्थ हेतु।
5. मुख्य अभियन्ता (दक्षिण), दिल्ली जल बोर्ड, वरुणालय, चरण- II, को सूचनार्थ हेतु।
6. अतिरिक्त मुख्य अभियंता (एम)-9, दिल्ली जल बोर्ड, सेक्टर-20, द्वारका, दिल्ली को सूचनार्थ हेतु।
7. अधीक्षण अभियंता, दक्षिणी असैनिक परिमंडल -2, दि० वि० प्रा० को कृपया सूचनार्थ हेतु।
8. सहायक अभियंता-II, दक्षिणी परियोजना खंड -1, दि० वि० प्रा० को अनुसरण हेतु।
9. रेजिडेंट्स वेलफेयर एसोसिएशन, ई-2 पॉकेट, वसंत कुंज को सूचनार्थ हेतु।
10. रक्षक मिसिल प्रतिलिपि।
11. कार्यालय प्रतिलिपि।


 21/11/23
 अधिशासी अभियंता,
 दक्षिणी परियोजना खंड -1
 दि० वि० प्रा०, डी-2, वसंत कुंज

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
SOUTHERN PROJECT DIVISION -1, DDA
D-2, VASANT KUNJ, NEW DELHI -110020
EMAIL :- eespd1dda@gmail.com
PHONE NO. 011-26122318



दिल्ली विकास प्राधिकरण, 29
अधिकासी अभियंता, SPD-1
दि० वि० प्रा०, डी-2, वसंत कुंज, नई दिल्ली -110020
ई मेल:- eespd1dda@gmail.com
दूरभाष संख्या : 011-26122318

क्रमांक: F15(238)/AE(P)/SPD-1/DDA/2023-24/790

दिनांक: 21-08-2023

सेवा में,

The Executive Engineer (South West)-II,
Delhi Jal Board, Najafgarh,
New Delhi.

SDB DIV II
Diary No. 622
Date 06-09-2023
SPD-1/DDA, D-2, Vasant/Kunj

Name of work : Construction of 850 Mega Housing actually constructed 795 flats (140 HIG, 350 MIG & 305 LIG) at sector -E, Pocket -2, Vasant Kunj near Sultangarhi on trunk basis.

Subject : Handing Over of water supply scheme.

References : (i) Letter No.F4(12)AE(P)/SMD-1/DDA/2022-23/1021 dated 04.10.17.
(ii) Letter No.F4(12)AE(P)/SMD-1/DDA/2022-23/1148 dated 10.11.17.
(iii) Letter No.F4(12)AE(P)/SMD-1/DDA/2022-23/1638 dated 16.05.18.
(iv) Letter No.F4(12)AE(P)/SMD-1/DDA/2022-23/2143 dated 12.10.18.
(v) Letter No.F4(12)AE(P)/SMD-1/DDA/2022-23/284 dated 03.04.19.
(vi) Letter No.F4(12)AE(P)/SMD-1/DDA/2022-23/664 dated 18.07.19.
(vii) Letter No.F4(12)AE(P)/SMD-1/DDA/2022-23/866 dated 16.09.19.
(viii) Letter No.F4(12)AE(P)/SMD-1/DDA/2022-23/1045 dated 05.12.19
(ix) Letter No.F4(12)AE(P)/SMD-1/DDA/2022-23/09 dated 04.01.20
(x) Letter No.F4(12)AE(P)/SMD-1/DDA/2022-23/137 dated 28.02.20.
(xi) Letter No.F4(12)AE(P)/SMD-1/DDA/2022-23/288 dated 22.06.20.
(xii) Letter No.F4(12)AE(P)/SMD-1/DDA/2022-23/214 dated 13.04.21.
(xiii) Letter No.F4(12)AE(P)/SMD-1/DDA/2022-23/339 dated 02.07.21

In compliance of E.O. No. 18 dated 09.12.2022 issued by SE/SCC-2 and subsequent directions issued to undersigned vide above referred letter, this office has taken over the charge of the above said area / work from SMD-5 vide No. F1(Misc)AE-III/SMD-5/DDA/2022-23/27 dated 12.01.2023, wherein, during the scrutiny of the documents, it has been noticed that the then custodian of the above said area / work, EE/SMD-1 has requested you several times to provide the deficiency estimate, so that piped water supply through DJB could be ensured to the allottees of Mega Housing as mentioned above. The joint inspection of the above said area has already been carried out on 04.10.2017 and subsequently the joint inspection of Civil and Electrical Wing were also carried out on 20.11.2017. Furthermore, the then CE(SZ), DDA has also requested the same to the then CE(South) DJB, vide their letter NO. CE(SZ)12(79)20/436 dated 13.03.2020, but no fruitful result obtained so far.

In view of above, it is once again requested that the deficiency estimate may please be submitted to this office at the earliest, so that the same may be get approved from the competent authority and further process of handing / taken over of the above said area can be made.

This may please be treated as Most Urgent.

अधिकासी अभियंता,
दक्षिणी परियोजना खंड -1
दि० वि० प्रा०, डी-2, वसंत कुंज

प्रतिलिपि :-

1. CE(SZ), DDA for kind information.
2. CE(South), DJB, Varunalaya Building Phase -II, for kind information.
3. SE/SCC 2 for kind information.
4. AE-II, for information and with the direction to take up the matter with DJB.
5. Guard File.
6. Office Copy.

अधिकासी अभियंता,
दक्षिणी परियोजना खंड -1
दि० वि० प्रा०, डी-2, वसंत कुंज

DELHI DEVELOPMENT AUTHORITY
SOUTHERN MAINTENANCE DIVISION NO.: 1
VASANT KUNJ: NEW DELHI.

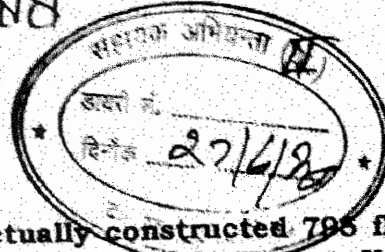
- 30

F4(12)AE(P)/SMD-1/DDA/20-21/288

दिनांक: 27/6/20

To

The Executive Engineer (South West)-II,
Delhi Jal Board,
Najafgarh,
New Delhi.



NOW: Construction of 850 Mega Housing actually constructed 795 flats (140 HIG, 350 MIG & 305 LIG) at Sector-E, Pocket-2, Vasant Kunj near Sultangarhi on trunkway basis.

Sub: Handing over of water supply scheme.

This has reference to our earlier letter of even No.1021 dt.4.10.2017 & subsequent reminders of even no 1148 dt. 10.11.2017, 1638 dt. 16.05.2018, 2143 dt. 12.10.2018, 284 dt. 03.04.2019, 664 dt. 18.07.2019, 866 dt. 16.09.2019, 1045 dt. 05.12.2019, 09 dt. 04.01.2020 and 137 dt. 28.02.2020 respectively vide which we have requested to provide the deficiency estimate if any against the above cited subject matter.

Joint inspection in this regard had already been carried out on dt. 4.10.2017 by your goodself alongwith your concerned AE & JE. Thereafter, on dt. 20.11.2017 joint site inspection of Civil & Electrical Wings of DJB and Civil & Electrical Wings of DDA was again conducted but till date no deficiency estimate has been given by your office inspite of repeated requests made to you. You are, therefore requested to provide the deficiency estimate at the earliest so that piped water supply through DJB could be ensured to the allottees of the Mega Housing at an early date.

Meanwhile, you are requested to arrange for filling of 20-25 tankers of 9000 liters capacity each per day from nearest DJB filling point, (preferably in Vasant Kunj area). till the water supply of this pocket is taken over by you on priority basis. Residents Welfare Association of Sector-E, pkt-2, Vasant Kunj is pressing hard to get them the piped drinking water supplied from DJB.

Hoping for an early action please.

Executive Engineer
SMD-1/DDA

Copy to:

1. CE (SZ), DDA for kind information.
2. CE(South), DJB Varunalaya building Phase-II, with request to kindly accord necessary approval in this regard.
3. SE/SCC-1 for kind information.
4. EE(Elect.)/ED-6, DDA for information with the request to take up matter with concerned Electrical Divn. of DJB.
5. AE-II/SMD-1 for pursuing the matter with DJB.
6. Sunil Kumar Sharma secretary, RWA for kind information.

Executive Engineer
SMD-1/DDA

Submitted
Pursue the matter
27/6/2020

Noted
27/6/2020

263

DELHI DEVELOPMENT AUTHORITY
SOUTH MAINTENANCE DIVISION NO.: 1
VASANT KUNJ: NEW DELHI.

Reminder-'IX'

31

संख्या: F4(12)AE(P)/SWD-2/DDA/19-20/137

दिनांक: 28/11

To

The Executive Engineer (South West)-II,
Delhi Jal Board,
Najafgarh,
New Delhi.

**NOW: Construction of 850 Mega Housing actually constructed 795 flats (140
HIG, 350 MIG & 305 LIG) at Sector-E, Pocket-2, Vasant Kunj near
Sultangarhi on trunking basis.**

Sub: Handing over of water supply scheme.

This has reference to our earlier letter of even No.1021 dt.4.10.2017 & subsequent reminders of even no 1148 dt. 10.11.2017, 1638 dt. 16.05.2018, 2143 dt. 12.10.2018, 284 dt. 03.04.2019, 664 dt. 18.07.2019, 866 dt. 16.09.2019, 1045 dt. 05.12.2019 and 09 dt. 04.01.2020 respectively vide which we have requested to provide the deficiency estimate if any against the above cited subject matter.

Joint inspection in this regard had already been carried out on dt. 4.10.2017 by your goodself alongwith your concerned AE & JE. Thereafter, on dt. 20.11.2017 joint site inspection of Civil & Electrical Wings of DJB and Civil & Electrical Wings of DDA was again conducted but till date no deficiency estimate has been given by your office inspite of repeated requests made to you. You are, therefore requested to provide the deficiency estimate at the earliest so that piped water supply through DJB could be ensured to the allottees of the Mega Housing at an early date.

Meanwhile, you are requested to arrange for filling of 20-25 tankers of 10000 liters capacity each per day from nearest DJB filling point, (preferably in Vasant Kunj area). till the water supply of this pocket is taken over by you on priority basis. Residents Welfare Association of Sector-E, pkt-2, Vasant kunj is pressing hard to get them the piped drinking water supplied from DJB.

Hoping for an early action please.

[Signature]
Executive Engineer
SMD-1/DDA

Copy to:

1. CE (SZ), DDA for kind information.
2. CE (South), DJB Varunalaya building Phase-II, with request to kindly accord necessary approval in this regard.
3. SE/CC-1 for kind information.
4. EE(Elect.)/ED-6, DDA for information with the request to take up matter with concerned Electrical Divn. of DJB.
5. AE-II/SWD-2 for pursuing the matter with DJB.
6. Sunil Kumar Sharma secretary, RWA for kind information.

[Signature]
Executive Engineer
SMD-1/DDA

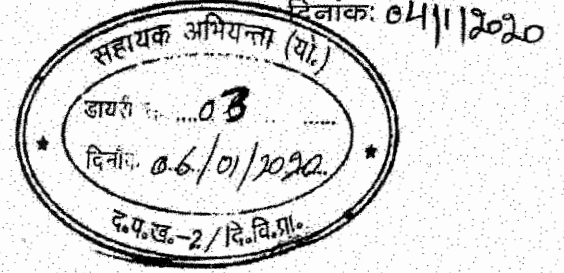
दिल्ली विकास प्राधिकरण
कार्यालय अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2, नेल्सन मंडेला मार्ग
वसंत कुंज, नई दिल्ली-110070
दूरभाष : 011-26893256

32

संख्या: F4(12)AE(P)/SWD-2/DDA/19-20/09

To

The Executive Engineer (South West)-II,
Delhi Jal Board,
Najafgarh,
New Delhi.



NOW: Construction of 850 Mega Housing actually constructed 795 flats (140 HIG, 350 MIG & 305 LIG) at Sector-E, Pocket-2, Vasant Kunj near Sultangarhi on trunkway basis.

Sub: Handing over of water supply scheme.

This has reference to our earlier letters of even No.1021 dt.4.10.2017, 1148 dt. 10.11.2017, 1638 dt. 16.05.2018, 2143 dt. 12.10.2018, 284 dt. 03.04.2019, 664 dt. 18.07.2019, 866 dt. 16.09.2019 and 1045 dt. 05.12.2019 respectively vide which we have requested to provide the deficiency estimate if any against the above cited subject matter.

Joint inspection had already been carried out on dt. 4.10.2017 by your goodself alongwith your concerned AE & JE. Thereafter, on dt. 20.11.2017 joint site inspection of Civil & Electrical Wings of DJB and Civil & Electrical Wings of DDA was again conducted, but till date no deficiency estimate has been given by your office inspite of repeated requests made to you.

You are, therefore, once again requested to provide the deficiency estimate if any. Meanwhile, you are, again requested to accord necessary permission for filling of 20-25 tankers of 10000 liters capacity each from DJB filling point, preferably in Vasant Kunj area, but till date no response has been received from you.

In view of above, you are, once again requested to grant necessary permission for filling of 20-25 tankers from DJB filling point till the water supply of this pocket is taken over by you on priority basis.

Hoping for an early action.

अधिशासी अभियंता

दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

Copy to:

1. SE(HQ)SZ, DDA for kind information.
2. SE/CC-1 for kind information.
3. EE(Elect.)/ED-6, DDA for information with the request to take up matter with concerned Electrical Divn. of DJB.
4. AE-II/SWD-2 for pursuing the matter with DJB.

अधिशासी अभियंता

दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

दिल्ली विकास प्राधिकरण
कार्यालय अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2, नेल्सन मंडेला मार्ग
वसंत कुंज, नई दिल्ली-110070
दूरभाष : 011-26893256

33

संख्या: F4(12)AE(P)/SWD-2/DDA/19-20/1045

दिनांक: 5/12/19

To

The Executive Engineer (South West)-II,
Delhi Jal Board,
Najafgarh,
New Delhi.



NOW: Construction of 850 Mega Housing actually constructed 795 flats (140 HIG, 350 MIG & 305 LIG) at Sector-E, Pocket-2, Vasant Kunj near Sultangarhi on trunkway basis.

Sub: Handing over of water supply scheme.

This has reference to our earlier letters of even No.1021 dt.4.10.2017, 1148 dt. 10.11.2017, 1638 dt. 16.05.2018, 2143 dt. 12.10.2018, 284 dt. 03.04.2019, 664 dt. 18.07.2019 and 866 dt. 16.09.2019 respectively vide which we have requested to provide the deficiency estimate if any against the above cited subject matter.

Joint inspection had already been carried out on dt. 4.10.2017 by your goodself alongwith your concerned AE & JE. Thereafter, on dt. 20.11.2017 joint site inspection of Civil & Electrical Wings of DJB and Civil & Electrical Wings of DDA was again conducted, but till date no deficiency estimate has been given by your office inspite of repeated requests made to you.

You are, therefore, once again requested to provide the deficiency estimate if any. Meanwhile, you are, again requested to accord necessary permission for filling of 20-25 tankers of 10000 liters capacity each from DJB filling point, preferably in Vasant Kunj area, but till date no response has been received from you.

In view of above, you are, once again requested to grant necessary permission for filling of 20-25 tankers from DJB filling point till the water supply of this pocket is taken over by you on priority basis.

Hoping for an early action.

[Signature]
अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

Copy to:

1. SE(HQ)SZ, DDA for kind information.
2. SE/CC-1 for kind information.
3. EE(Elect.)/ED-6, DDA for information with the request to take up matter with concerned Electrical Divn. of DJB.
4. AE-II/SWD-2 for pursuing the matter with DJB.

[Signature]
अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

दिल्ली विकास प्राधिकरण
कार्यालय अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2, नेल्सन मंडेला मार्ग
वसंत कुंज, नई दिल्ली-110070
दूरभाष : 011-26893256

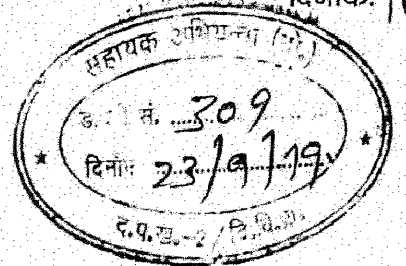
34

संख्या: F4(12)AE(P)/SWD-2/DDA/18-19/866

दिनांक: 16/9/19

To

The Executive Engineer (South West)-II,
Delhi Jal Board,
Najafgarh,
New Delhi.



**NOW: Construction of 850 Mega Housing actually constructed 795 flats (140
HIG, 350 MIG & 305 LIG) at Sector-E, Pocket-2, Vasant Kunj near
Sultangarhi on trunk basis.**

Sub: Handing over of water supply scheme.

This has reference to our earlier letters of even No.1021 dt.4.10.2017, 1148
dt. 10.11.2017, 1638 dt. 16.05.2018, 2143 dt. 12.10.2018, 284 dt. 03.04.2019
and 664 dt. 18.07.2019 respectively vide which we have requested to provide the
deficiency estimate if any against the above cited subject matter.

Joint inspection had already been carried out on dt. 4.10.2017 by your
goodself alongwith your concerned AE & JE. Thereafter, on dt. 20.11.2017 joint
site inspection of Civil & Electrical Wings of DJB and Civil & Electrical Wings of
DDA was again conducted, but till date no deficiency estimate has been given by
your office inspite of repeated requests made to you.

You are, therefore, once again requested to provide the deficiency estimate
if any. Meanwhile, you are, again requested to accord necessary permission for
filling of 20-25 tankers of 10000 liters capacity each from DJB filling point,
preferably in Vasant Kunj area, but till date no response has been received from
you.

In view of above, you are, once again requested to grant necessary
permission for filling of 20-25 tankers from DJB filling point till the water supply
of this pocket is taken over by you on priority basis.

Hoping for an early action.

आर.के.मेहता
अधिशासी अभियंता

दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

Copy to:

1. SE(HQ)SZ, DDA for kind information.
2. SE/CC-1 for kind information.
3. EE(Elect.)/ED-6, DDA for information with the request to take up matter with
concerned Electrical Divn. of DJB.
4. AE-II/SWD-2 for pursuing the matter with DJB.

आर.के.मेहता
अधिशासी अभियंता

दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

267

Reminder-V

दिल्ली विकास प्राधिकरण
कार्यालय अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2, नेल्सन मंडेला मार्ग
वसंत कुंज, नई दिल्ली-110070
दूरभाष : 011-26893256

35

संख्या: F4(12)AE(P)/SWD-2/DDA/18-19/666

दिनांक: 18/7

To

The Executive Engineer (South West)-II,
Delhi Jal Board,
Najafgarh,
New Delhi.

South Western Division No. 3
Sub-Division No. II, D. D. &
Dr. No. _____ Date 26/7/19

**NOW: Construction of 850 Mega Housing actually constructed 795 flats (140
HIG, 350 MIG & 305 LIG) at Sector-E, Pocket-2, Vasant Kunj near
Sultangarhi on trunk basis.**

Sub: Handing over of water supply scheme.

This has reference to our earlier letters of even No.1021 dt.4.10.2017, 1148
dt. 10.11.2017, 1638 dt. 16.05.2018, 2143 dt. 12.10.2018 and 284 dt.
03.04.2019 respectively vide which we have requested to provide the deficiency
estimate if any against the above cited subject matter.

Joint inspection had already been carried out on dt. 4.10.2017 by your
goodself alongwith your concerned AE & JE. Thereafter, on dt. 20.11.2017 joint
site inspection of Civil & Electrical Wings of DJB and Civil & Electrical Wings of
DDA was again conducted, but till date no deficiency estimate has been given by
your office inspite of repeated requests made to you.

You are, therefore, once again requested to provide the deficiency estimate
if any. Meanwhile, you are, again requested to accord necessary permission for
filling of 20-25 tankers of 10000 liters capacity each from DJB filling point,
preferably in Vasant Kunj area, but till date no response has been received from
you.

In view of above, you are, once again requested to grant necessary
permission for filling of 20-25 tankers from DJB filling point till the water supply
of this pocket is taken over by you on priority basis.

Hoping for an early action.

अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

Copy to:

1. SE(HQ)SZ, DDA for kind information.
2. SE/CC-1 for kind information.
3. EE(Elect.)/ED-6, DDA for information with the request to take up matter with
concerned Electrical Divn. of DJB.
4. AE-II/SWD-2 for pursuing the matter with DJB.

अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

दिल्ली विकास प्राधिकरण
कार्यालय अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2, नेल्सन मंडेला मार्ग
वसंत कुंज, नई दिल्ली-110070
दूरभाष : 011-26893256

36

संख्या: F4(12)AE(P)/SWD-2/DDA/18-19/2254

दिनांक: 31/11/19

To

The Executive Engineer (South West)-II,
Delhi Jal Board,
Najafgarh,
New Delhi.

South Western Division No. 2,
Sub-Division No. 1, D. D. &

No. 8/11/19

**NOW: Construction of 850 Mega Housing actually constructed 795 flats (140
HIG, 350 MIG & 305 LIG) at Sector-E, Pocket-2, Vasant Kunj near
Sultangarhi on trunk basis.**

Sub: Handing over of water supply scheme.

This has reference to our earlier letters of even No.1021 dt.4.10.2017, 1148
dt. 10.11.2017, 1638 dt. 16.05.2018 and 2143 dt. 12.10.2018 respectively vide
which we have requested to provide the deficiency estimate if any against the
above cited subject matter.

Joint inspection had already been carried out on dt. 4.10.2017 by your
goodself alongwith your concerned AE & JE. Thereafter, on dt. 20.11.2017 joint
site inspection of Civil & Electrical Wings of DJB and Civil & Electrical Wings of
DDA was again conducted, but till date no deficiency estimate has been given by
your office inspite of repeated requests made to you.

You are, therefore, once again requested to provide the deficiency estimate
if any. Meanwhile, you are, again requested to accord necessary permission for
filling of 20-25 tankers of 10000 liters capacity each from DJB filling point,
preferably in Vasant Kunj area, but till date no response has been received from
you.

In view of above, you are, once again requested to grant necessary
permission for filling of 20-25 tankers from DJB filling point till the water supply
of this pocket is taken over by you on priority basis.

Hoping for an early action.

अधिशासी अभियंता

दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

Copy to:

1. SE(HQ)SZ, DDA for kind information.
2. SE/CC-1 for kind information.
3. EE(Elect.)/ED-6, DDA for information with the request to take up matter with
concerned Electrical Divn. of DJB.
4. AE-II/SWD-2 for pursuing the matter with DJB.

31/11/19
अधिशासी अभियंता

दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

S. Sumanth Babu
In charge
12/11/19

दिल्ली विकास प्राधिकरण
कार्यालय अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2, नेल्सन मंडेला मार्ग
वसंत कुंज, नई दिल्ली-110070
दूरभाष : 011-26893256

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संख्या: F4(12)AE(P)/SWD-2/DDA/18-19/2143

दिनांक: 12/10/18

To

The Executive Engineer (South West)-II,
Delhi Jal Board,
Najafgarh,
New Delhi.

NOW: Construction of 850 Mega Housing actually constructed 795 flats (140 HIG, 350 MIG & 305 LIG) at Sector-E, Pocket-2, Vasant Kunj near Sultangarhi on trunking basis.

Sub: Handing over of water supply scheme.

This has reference to our earlier letters of even No.1021 dt.4.10.2017, 1148 dt. 10.11.2017 & 1638 dt. 16.05.2018 respectively vide which we have requested to provide the deficiency estimate if any against the above cited subject matter. Joint inspection had already been carried out on dt. 4.10.2017 by your goodself alongwith your concerned AE & JE. Thereafter, on dt. 20.11.2017 joint inspection by your goodself alongwith EE(Electrical), DJB, EE/SWD-2 and EE/ED-6, DDA was again conducted, but till date no deficiency estimate has been given by your office. In this regard, undersigned also requested to your goodself telephonically.

You are, therefore, once again requested to provide the deficiency estimate if any. Meanwhile, you are, again requested to accord necessary permission for filling of 20-25 tankers of 10000 liters capacity each from DJB filling point, preferably in Vasant Kunj area. But till date no response has been received from you.

In view of above, you are, once again requested to grant necessary permission for filling of 20-25 tankers from DJB filling point till the water supply of this pocket is taken over by you on priority basis.

Hoping for an early action.

अधिशासी अभियंता

दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

Copy to:

1. SE(HQ)SZ, DDA for kind information.
2. SE/CC-1 for kind information.
3. AE-II/SWD-2 for pursuing the matter with DJB.

अधिशासी अभियंता

दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

दिल्ली विकास प्राधिकरण
कार्यालय अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2, नेल्सन मंडेला मार्ग
वसंत कुंज, नई दिल्ली-110070
दूरभाष : 011-26893256

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संख्या: F4(12)AE(P)/SWD-2/DDA/17-18/1638

दिनांक: 16-5-18

To

The Executive Engineer (South West)-II,
Delhi Jal Board,
Najafgarh,
New Delhi.

NOW: Construction of 850 Mega Housing actually constructed 795 flats (140 HIG, 350 MIG & 305 LIG) at Sector-E, Pocket-2, Vasant Kunj near Sultangarhi on trunk basis.

Sub: Handing over of water supply scheme.

This has reference to our earlier letters of even No.1021 dt.4.10.2017 & 1148 dt. 10.11.2017 respectively vide which we have requested to provide the deficiency estimate if any against the above cited subject matter. Joint inspection had already been carried out on dt. 4.10.2017 by your goodself alongwith your concerned AE & JE. Thereafter, on dt. 20.11.2017 joint inspection by your goodself alongwith EE(Electrical), DJB, EE/SWD-2 and EE/ED-6, DDA was again conducted, but till date no deficiency estimate has been given by your office. In this regard, undersigned also requested to your goodself telephonically.

You are, therefore, once again requested to provide the deficiency estimate if any. Meanwhile, you are, again requested to accord necessary permission for filling of 20-25 tankers of 10000 liters capacity each from DJB filling point, preferably in Vasant Kunj area. But till date no response has been received from you.

In view of above, you are, once again requested to grant necessary permission for filling of 20-25 tankers from DJB filling point till the water supply of this pocket is taken over by you on priority basis.

Hoping for an early action.

श. वि. प्रा.
16.5.18
अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

Copy to:

1. SE(HQ)SZ, DDA for kind information.
2. SE/CC-1 for kind information.
3. AE-II/SWD-2 for pursuing the matter with DJB.

श. वि. प्रा.
16.5.18
अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

दिल्ली विकास अधिकरण
कार्यालय अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2, नेल्सन मंडेला मार्ग
वसंत कुंज, नई दिल्ली-110070
दूरभाष : 011-26893256

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संख्या: F4(12)AE(P)/SWD-2/DDA/17-18/1148

दिनांक: 10/11/17

To

The Executive Engineer (South West)-II,
Delhi Jal Board,
Najafgarh,
New Delhi.

NOW: Construction of 850 Mega Housing actually constructed 795 flats (140 HIG, 350 MIG & 305 LIG) at Sector-E, Pocket-2, Vasant Kunj near Sultangarhi on trunk basis.

Sub: Handing over of water supply scheme.

Please refer above cited subject matter, in this regard it is to inform that the joint site inspection of water line network laid at site as per approved scheme vide letter No. F4(761)/FZ/EE(P)W-III/05/360 dt. 30.08.2005 has already been carried out alongwith your goodself and concerned AE & JE of your division on dt. 4.10.2017. Copy of approved water supply scheme of this pocket had already been sent to you vide this office letter of even No. 1021 dt. 4.10.2017. The deficiency estimate if any was to be submitted by you, but till date the same has not been sent.

In view of above, you are, once again requested to provide the deficiency estimate if any at the earliest for taking further necessary action by this office.

Hoping for an early action.

अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

Copy to:

1. SE(HQ)SZ, DDA for kind information.
2. SE/CC-1 for kind information.
3. EE(E)/ED-6 with the request to conduct joint site inspection with Executive Engineer(E & M), SDMC regarding handing over the pumping station etc.
4. AE-II/SWD-2 for pursuing the matter with DJB.

अधिशासी अभियंता
दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

दिल्ली विकास प्राधिकरण
दक्षिण पश्चिमी खंड-2
वसंत कुंज, नई दिल्ली

Annexure - 'C'

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संख्या: F4(12)AE(P)/SWD-2/DDA/17-18/ 1021

दिनांक: 04.10.2017

To

The Executive Engineer (South West)-II,
Delhi Jal Board,
Najafgarh,
New Delhi.

NOW: Construction of 850 Mega Housing actually constructed 795 flats (140 HIG, 350 MIG & 305 LIG) at Sector-E, Pocket-2, Vasant Kunj near Sultangarhi on trunk basis.

Sub: Handing over of water supply scheme.

Please refer the above subject matter, joint inspection of water supply network of above cited pocket laid at site according to scheme approved by DJB has been conducted today i.e. on 4.10.2017. As desired, please find enclosed herewith copy of approved water supply scheme of this pocket and minutes of meeting regarding status of DDA colonies in various parts of Delhi to be taken over by DJB held on 21.09.2017 at 5.30 PM issued by EO to Member (WS) vide no. F26/DJB/M(WS)/2017/712-26 dt. 26.09.2017. You are, therefore, requested to kindly provide the deficiency estimate if any.

In addition to above, your kind attention is drawn to our earlier requests made to you regarding giving permission for filling of 20 to 25 tankers of capacity 10000 litres each from the DJB filling point in Vasant Kunj. As out of five borewells only three borewells are functional. To meet out the demand about 2 to 2.5 lac litres potable water is more required. This issue was also discussed during joint site inspection. Therefore, meanwhile, necessary approval may please be given till the water supply scheme is taken over by DJB. In this regard, also intimate the amount to be deposited to DJB.

Encl.: As stated above

अधिसासी अभियंता

दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.

Copy to:

1. SE(HQ)SZ, DDA for kind information.
2. SE/CC-1 for kind information.
3. EE(E)/ED-6 with the request to conduct joint site inspection with Executive Engineer(E & M), SDMC regarding handing over the pumping station etc.
4. AE-II/SWD-2 for pursuing the matter with DJB.

अधिसासी अभियंता

दक्षिण पश्चिमी खंड-2/दि.वि.प्रा.



**DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
SOUTHERN PROJECT DIVISION-4
POCKET A-14, KALKAJI EXTN.
NEW DELHI-110019**

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No. F23(256)EE/SPD-4/DDA/2023-24/ 509

Dated: 15/10/24

To

The Executive Engineer (M-36),
Delhi Jal Board, DDA SFS Flats,
Sector-7, Dwarka, New Delhi-110075

Sub.:- Regarding deficiency estimate for separate individual water meter connections to be installed for each flat/ dwelling unit in each tower of Multistory Flats at E-1 Housing Pocket, Vasant Kunj, New Delhi-110070

- Ref.:-**
1. Joint inspection held on dated 16.12.2022 regarding Handing Over/ Taking Over water supply & sewer system from DDA to DJB of E-1 Housing Pocket Flats, Vasant Kunj alongwith inspection note signed on 02.01.2023
 2. This office letter no. F.23(256)2020/SPD-4/DDA/469 dated: 22.07.2023
 3. This office letter no. F23(256)/EE/SPD-4/DDA/2023-24/442 dated: 19.09.24

In context to above cited subject & references, vide which a joint inspection was held on 16.12.2022 regarding Handing Over/ Taking Over water Supply & Sewer System from DDA to DJB of E-1 Housing Pocket Flats, Vasant Kunj. In this regard, a joint inspection note was also get signed on 02.01.2023 wherein at S. No. 09 a condition has been mentioned by DJB to be fulfilled by DDA as under:-

"However, the process of Handing Over/ Taking over, the system will start after final joint inspection of DDA and DJB subjected to the following condition:-

- (i) *Separate individual water connections have to be installed by DDA for each flat/ dwelling unit in each tower of Multi Storied Flats having water meter at ground level enable to reading by meter reader of Revenue Wing, DJB.*
- (ii) *DDA has to provide the undertaking from all flat owners (individually) that the responsibility for maintaining the individual water connection pipe having water meter from water supply pipe line exists at ground (to be taken over by DJB) up to flat lies with individual flat owner."*

In response to above, this office vide letter dated: 22.07.2023 addressed to EE(M-36), DJB, it was intimated as under:-

"DDA has no separate policy for individual water connection for each flat and their pipe network etc. The DDA has allotted these flats as per approved water supply & sewerage scheme from DJB. If DDA will try to compliance the DJB above subjected condition then as per departmental procedure again scheme shall be approved from DJB. It will take more time in this complete process."

In view of above position, it has been decided by the Competent Authority, DDA that since, the installation of individual water meter connections does not comes under the policy of DDA. Hence, deficiency estimate may be obtained from the DJB for installation of individual meters in each flat/ dwelling unit so that same can be install by DJB by its own, as the same comes under the domain/ purview & policy of DJB only. The same is conveyed to your good office vide letter dated 19.09.2024. But nothing has been heard from you so far.

The deficiency charges as claimed by DJB shall be subjected to the following conditions as under:-

- (i) All the services like water supply & sewerage system shall be taken over by DJB immediately after receiving the deficiency estimate amount from DDA.

Your urgent response in this matter shall be highly appreciated.

Copy to:-

1. C.E.(SZ)/DDA for kind information.
2. S.E./SCC-3/DDA for kind information.
3. AE-II/SPD-4/DDA for information.


EXECUTIVE ENGINEER
SPD-4/DDA

O/c


EXECUTIVE ENGINEER
SPD-4/DDA

O/c



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
SOUTHERN PROJECT DIVISION-4
POCKET A-14, KALKAJI EXTN.
NEW DELHI-110019

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No. F.23(256)EE/SPD-4/DDA/2023-24/ 442

Dated: 19/9/2024

To

The Executive Engineer (M-36),
Delhi Jal Board, DDA SFS Flats,
Sector-7, Dwarka, New Delhi-110075

Sub.:- Regarding deficiency estimate for separate individual water meter connections to be installed for each flat/ dwelling unit in each tower of Multistory Flats at E-1 Housing Pocket, Vasant Kunj, New Delhi-110070

- Ref.:-** 1. Joint inspection held on dated 16.12.2022 regarding Handing Over/ Taking Over water supply & sewer system from DDA to DJB of E-1 Housing Pocket Flats, Vasant Kunj alongwith inspection note signed on 02.01.2023
2. This office letter no. F.23(256)2020/SPD-4/DDA/469 dated: 22.07.2023

In context to above cited subject & references, vide which a joint inspection was held on 16.12.2022 regarding Handing Over/ Taking Over water Supply & Sewer System from DDA to DJB of E-1 Housing Pocket Flats, Vasant Kunj. In this regard, a joint inspection note was also get signed on 02.01.2023 (**Copy enclosed**), wherein at S. No. 09 a condition has been mentioned by DJB to be fulfilled by DDA as under:-

"However, the process of Handing Over/ Taking over, the system will start after final joint inspection of DDA and DJB subjected to the following condition:-

Separate individual water connections have to be installed by DDA for each flat/ dwelling unit in each tower of Multi Storied Flats having water meter at ground level nable to reading by meter reader of Revenue Wing, DJB.

DA has to provide the undertaking from all flat owners (individually) that the possibility for maintaining the individual water connection pipe having water meter n water supply pipe line exists at ground (to be taken over by DJB) up to flat lies individual flat owner."

In response to above, this office vide letter dated: 22.07.2023 addressed to EE(M-36), DJB (Copy enclosed), it was intimated as under:

"DDA has no separate policy for individual water connection for each flat and their pipe network etc. The DDA has allotted these flats as per approved water supply & sewerage scheme from DJB. If DDA will try to compliance the DJB above subjected condition then as per departmental procedure again scheme shall be approved from DJB. It will take more time in this complete process."

In view of above position, it has been decided by the Competent Authority, DDA that since, the installation of individual water meter connections does not comes under the policy of DDA. Hence, deficiency estimate may be obtained from the DJB for installation of individual meters in each flat/ dwelling unit so that same can be install by DJB by its own, as the same comes under the domain/ purview & policy of DJB only.

The deficiency charges as claimed by DJB shall be subjected to the following conditions as under:-

- (i) All the services like water supply & sewerage system shall be taken over by DJB immediately after receiving the deficiency estimate amount from DDA.

Your urgent response in this matter shall be highly appreciated.


19/09/24
EXECUTIVE ENGINEER
SPD-4/DDA

o/c

Copy to:-

1. C.E.(SZ)/DDA for kind information.
2. S.E./SCC-3/DDA for kind information.
3. AE-II/SPD-4/DDA for information.
4. Office Copy.


19/09/24
EXECUTIVE ENGINEER
SPD-4/DDA

o/c

Joint inspection report for handing over - taking over water supply & sewer system from DDA to DJB of E1 DDA flats Vasant kunj.

In view to above subject a joint inspection was held at E1 pocket Vasantkunj by DDA & DJB officials on dated 16/12/22 and following observation have been made

1. There are 1214 flats in E1 DDA pocket Vasantkunj in which 25 blocks of 4 storied & 24 block of 8 storied
2. Details of UGRs are in E-1 DDA pocket

(i) Filter water UGR	- 0.20 ML
(ii) UGR for domestic purpose	- 0.48 ML
(iii) For fire	- 0.20 ML
(iv) STP	- 0.20 ML
3. Water tanks have been installed on roof of each block for

(i) Filter water	- 11000 ltr
(ii) Domestic water	- 22000 ltr
(iii) Flushing water	- 5000 ltr
(iv) Fire water	- 5000 ltr
4. The sewer water is treated in the STP of 1.5 KLD capacity and the treated water is used in flushing & Parks.
5. OS Nos. T/well are installed at E1 DDA pocket Vasantkunj. Filter water is supplied by DJB on payment basis, at present an average of 200 KL filter water is supplied on daily basis by DJB to this pocket.
6. No DJB sewer line exists nearby of E-1 pocket.
7. Three nos. pipes are coming from Over head Tank situated at roof to each flat for drinking, domestic and flushing purpose.
8. No system of individual water meter has been installed in the flats. DDA is collecting fixed charges from each flat.
9. However the process of handing over/taken over, the system will start after final joint inspection of DDA and DJB subjected to the following condition.
 - (i) Separate individual water connections have to be installed by DDA for each flat/dwelling unit in each tower of Multi Storied Flats having water meter at ground level enable to reading by Meter reader of Revenue wing, DJB.
 - (ii) DDA has to provide the undertaking from all flat owners (individually) that the responsibility for maintaining the individual water connection pipe having water meter from water supply pipe line exists at ground (to be taken over by DJB) up to flat lies with individual flat owner.

ACE(01)-36 2/01/23

EE SPD/1/DDA

AE (DDA) 2/01/23

JE/AE (DJB)

JE (DDA) 2/01/23

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DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
SOUTHERN PROJECT DIVISION-4, DDA
POCKET A-14, KALKAJI EXTN
NEW DELHI- 110019

No. F 23(256)/2020/SPD-4/DDA/469

Dated: 22/07/23

To

The AEE(M)-36, DJB Command tank,
Sector-7, Dwarka, New Delhi- 110075

Sub.- Joint inspection on dated 16-12-2022 report for handing over/taking of over water supply & sewer system from DDA to DJB of E1 DDA flats Vasant Kunj -reg
Ref.- No. F 23(256)/2020/SPD-4/DDA/246 Dated: 01-05-2023

This is in continuation to above reference letter vide which this office has requested to handing over/taken over of water supply & sewer system from DDA to DJB of E1 DDA flats Vasant Kunj, New Delhi "as on where basis" due to scheme has already been approved by DJB for above DDA housing pocket but in this regard no reply has been received by this office from DJB. As per joint inspection note on 02-01-2023 jointly signed by DDA and DJB vide which "the process of handing over/taken over the system will start after final joint inspection of DDA and DJB subject to the following condition":-

- (i) Separate individual water connections have to be installed by DDA for each flat/dwelling unit in each tower of Multi Storied Flats having meter at ground level enable to reading by meter reader of revenue wing DJB.
- (ii) DDA has to provide the undertaking from all flat owners(individually) that the responsibility for maintaining the individual water connection pipe having water meter supply pipe lines exists at ground (to be taken over by DJB) up to flat lies with individual flat owner.

However, as per direction of High Court W.P.(C) 3859/2023 a joint inspection be carried out and in compliance to direction of High Court a joint inspection has been carried out on 05-06-2023 by officials of DJB & DDA.

The water supply and sewerage scheme have already been approved by DJB for above housing pocket and DDA has paid the amount against this scheme to DJB. The above process of handing over/taking over of services subject to above condition may be sort out at the earliest due to DJB is concerned authority for supply of water to above DDA housing pocket. Moreover, DDA has no separate policy for individual water connection for each flat and their pipe network etc. The DDA has allotted these flats as per approved water supply & sewerage scheme from DJB. If DDA will try to compliance the DJB above subjected condition then as per departmental procedure again scheme shall be approved from DJB. It will take more

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time in this complete process. The DJB is requested to take over the services from DDA as per your departmental procedure at the earliest. DJB is requested to grant the permission for digging of five Nos. new bore wells to meet out the demand of water to the residents of E-1 DDA housing pocket Vasant Kunj till the handing over of services to DJB. In view of above, you are requested to decide the final joint inspection meeting and initiate the process of handing over/taken over of these services for piped supply of water to the residents of above said housing pocket.

EXECUTIVE ENGINEER
SPD-4/DDA

Copy to:-

1. CE (SZ)DDA for kind information.
2. S.E./SSC-3, DDA for kind information.
3. AE-I & II/SPD-4, DDA for necessary action.
4. Sr.A.O.(CAU),SZ,DDA for information.
5. AAO/SPD-4, DDA for information.
6. President, RWA, E1 DDA Housing Pocket, Near Sultangarhi Tomb, Mehrauli- Mahipalpur Road, Vasant Kunj, New Delhi- 110070.

EXECUTIVE ENGINEER
SPD-4/DDA



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DELHI DEPARTMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
SOUTHERN PROJECT DIVISION-4
POCKET A-14, KALKAJI EXTN.
NEW DELHI-110019

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No F23(256)EE/SPD-4/DDA/2023-24/ 4/6

Dated. 4/9/2024

To

The Executive Engineer (M-36),
Delhi Jal Board, DDA SFS Flats,
Sector-7, Dwarka, New Delhi-110075

- Name of work** :- M/o various colonies under South Zone.
- Sub Head** :- Supply & carriage of drinking water through Stainless Steel Water tankers for 852+362 (HIG/MIG/LIG) from DJB water emergency point Pochanpur, Sector-20, Dwarka to E-1 Housing Pocket, Vasant Kunj, New Delhi-110070.
- Agency** :- Sh. Sanjeev Kumar
- Subject** :- Updation of actual weight of tankers deployed in water supply to E-1 Housing Pocket, Vasant Kunj by DDA from DJB emergency point at Pochanpur.

In context to above cited subject & work, whereby DDA is providing water supply through tankers to the residents of E-1 Housing Pocket from DJB filling point at Pochanpur, Dwarka further, it is intimated that during visit of DJB office, DDA staff i.e. JE/SPD-4 had observed that weight of the tankers mentioned in DJB log book is on higher side due to which the royalty claims are getting higher.

Therefore, the actual weight slips of all the tankers deployed in this work are hereby submitted for further updation in the records of DJB are as under:-

S. No.	Tanker No.	Actual weight
1.	DL1GE1973	27.5 KL
2.	HR55Y2116	27 KL
3.	DL1GC2797	21 KL
4.	HR38X4438	16 KL
5.	HR55V0082	28 KL
6.	HR67C0707	26 KL

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In view of above, it is kindly requested to direct the concerned staff of DJB to update the actual weight of above mentioned tankers in their record to match the quantities with DDA log book and claim the royalty charges for the same accordingly & also update in the past records of DJB. (Copy of actual weight slips are enclosed for ready reference).

Encl.:- as above.

Copy to:-

1. AE-II/SPD-4/DDA for information & necessary action.
2. JE/SPD-4/DDA for information & necessary action.

[Handwritten Signature]
04/09/24

EXECUTIVE ENGINEER
SPD-4/DDA

[Handwritten] o/c

[Handwritten Signature]
04/09/24

EXECUTIVE ENGINEER
SPD-4/DDA

[Handwritten] o/c

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
SOUTHERN PROJECT DIVISION-4, DDA
POCKET A-14, KALKAJI EXTN
NEW DELHI- 110019

020/SPD-4/DDA/469

Dated 22/07/23

(E/M)-36, DJB Command tank,
7, Dwarka, New Delhi- 110076

Inspection on dated 16-12-2022 report for handing over/taking of over water
& sewer system from DDA to DJB of E1 DDA flats Vasant Kunj -reg.
23(256)/2020/SPD-4/DDA/246 Dated: 01-05-2023

As is in continuation to above reference letter vide which this office has requested
over/taken over of water supply & sewer system from DDA to DJB of E1 DDA
Vasant Kunj, New Delhi "as on where basis" due to scheme has already been
approved by DJB for above DDA housing pocket but in this regard no reply has been
received by this office from DJB. As per joint inspection note on 02-01-2023 jointly signed
by DDA and DJB vide which "the process of handing over/taken over the system will start
after joint inspection of DDA and DJB subject to the following condition":-
1. Separate individual water connections have to be installed by DDA for each
flat/dwelling unit in each tower of Multi Storied Flats having meter at ground level
enable to reading by meter reader of revenue wing DJB.
2. DDA has to provide the undertaking from all flat owners(individually) that the
responsibility for maintaining the individual water connection pipe having water
meter supply pipe lines exists at ground (to be taken over by DJB) up to flat lies with
individual flat owner.

However, as per direction of High Court W.P.(C) 3859/2023 a joint inspection be
carried out and in compliance to direction of High Court a joint inspection has been
carried out on 05-06-2023 by officials of DJB & DDA.

The water supply and sewerage scheme have already been approved by DJB
for above housing pocket and DDA has paid the amount against this scheme to
DJB. The above process of handing over/taking over of services subject to above
condition may be sort out at the earliest due to DJB is concerned authority for supply
of water to above DDA housing pocket. Moreover, DDA has no separate policy for
individual water connection for each flat and their pipe network etc. The DDA has
allotted these flats as per approved water supply & sewerage scheme from DJB. If
DDA will try to compliance the DJB above subjected condition then as per
departmental procedure again scheme shall be approved from DJB. It will take more

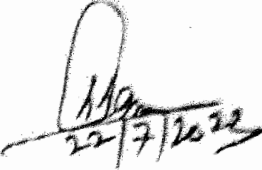


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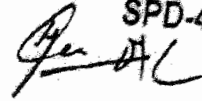
time in this complete process. The DJB is requested to take over the services from DDA as per your departmental procedure at the earliest.

DJB is requested to grant the permission for digging of five Nos. new bore wells to meet out the demand of water to the residents of E-1 DDA housing pocket Vasant Kunj till the handing over of services to DJB.

In view of above, you are requested to decide the final joint inspection meeting and initiate the process of handing over/taken over of these services for piped supply of water to the residents of above said housing pocket.



 22/7/2022

EXECUTIVE ENGINEER
SPD-4/DDA



Copy to:-

1. CE (SZ)DDA for kind information.
2. S.E./SSC-3, DDA for kind information.
3. AE-I & II/SPD-4, DDA for necessary action.
4. Sr.A.O.(CAU),SZ,DDA for information.
5. AAO/SPD-4, DDA for information.
6. President, RWA, E1 DDA Housing Pocket, Near Sultangarhi Tomb, Mehrauli-Mahipalpur Road, Vasant Kunj, New Delhi- 110070.


 22/7/2022

EXECUTIVE ENGINEER
SPD-4/DDA



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
SOUTHERN PROJECT DIVISION-4, DDA
POCKET A-14, KALKAJI EXTN
NEW DELHI- 110019

S2

No: F 9(2)/A/DDA/2010-2011/SPD-4/705

To

Dated 25/11/2023

Sh. S.K. Sharma
AEE(M)-36, DJB Command tank,
Sector-7, Dwarka, New Delhi- 110075

Sub: Bulk water meter connection for drinking, domestic purposes to the residents of 852+362 HIG/MIG/LIG houses at DDA pocket E-1, Vasant Kunj, New Delhi.

The DDA has allotted total 1186 nos flats { HIG-(2BHK-79,3BHK-321),MIG-571,LIG-215 } out of 1214 {HIG- (2BHK-80,3BHK-336) ,MIG- 579, LIG- 219 } flats in DDA pocket E-1 ,Vasant Kunj through DDA housing scheme-2019 and also DDA has paid infrastructure charges Rs.5,72,18,326/- (Rupees Five Crore seventy two lakh eighteen thousand three hundred twenty six only) to the DJB for water supply system in respect of above said flats as per scheme approved by DJB but till date no water supply arrangement has been made by the DJB. The DDA is supplying DJB water through tankers from DJB emergency point at Pochanpur, Dwarka by payment of royalty charges Rs.80/- per KL of water. The cost of water being supplied by DDA through tankers is much high as compared to piped water supply rate of DJB. DDA has no option left other than water supply through tankers to the residents to meet out the demand of water but the residents are demanding for DJB piped water supply. In this regard, this office is requested to DJB to take up the matter being a water owning agency and supply the water through pipe to the residents of E-1 pockets, Vasant Kunj, New Delhi.

In view of above and basic essential requirement for human being ,it is therefore requested to provide bulk water meter connection for continue water supply to the residents of E-1,Pockets Vasant Kunj till the services taken over by the DJB from DDA.

[Signature]
25/11/2023
EXECUTIVE ENGINEER
SPD-4/DDA

Copy to:-

1. CE (SZ)DDA for kind information.
2. S.E./SSC-3, DDA for kind information.
3. AE-II /SPD-4, DDA for information and necessary action to pursue the matter.
4. President, RWA, E1 DDA Housing Pocket, Near Sultangarhi Tomb, Mehrauli-Mahipalpur Road, Vasant Kunj, New Delhi- 110070 for information, pl.

[Signature]
25/11/2023
EXECUTIVE ENGINEER
SPD-4/DDA

SB

Subject

Joint inspection report for handing over taking over water supply & sewer system from DDA to DJB of E-1 DDA flats Vasantkunj.

Reference to above subject a joint inspection was held at E-1 pocket DDA & DJB officials on dated 16/12/22 and following observations were made.

1. There are 1214 flats in E-1 DDA pocket Vasantkunj in which 25 blocks of 24 block of 8 storied
2. Details of UGIs are in E-1 DDA pocket

(a) Filter water (DRB)	0.20 ML
(b) UGI for room (dr. purpose)	0.40 ML
(c) For fire	0.10 ML
(d) STP	0.20 ML
3. Water tanks have been installed on roof of each block for

(a) Filter water	11000 ltr
(b) Domestic water	22000 ltr
(c) Flushing water	5000 ltr
(d) Fire water	5000 ltr
4. The sewer water is treated in the STP of 1.5 KLD capacity and the treated water is used in flushing & Parks.
5. 05 Nos. T/well are installed at E-1 DDA pocket Vasantkunj. Filter water is supplied by DJB on payment basis, at present an average of 200 KL filter water is supplied on daily basis by DJB to this pocket.
6. No DJB sewer line exists nearby of E-1 pocket.
7. Three nos. pipes are coming from Over head Tank situated at roof to each flat for drinking, domestic and flushing purpose.
8. No system of individual water meter has been installed in the flats DDA is collecting fixed charges from each flat.
9. However the process of handing over taken over, the system will start after final joint inspection of DDA and DJB subjected to the following condition
 - (i) Separate individual water connections have to be installed by DDA for each flat/dwelling unit in each tower of Multi-Storied Flats having water meter at ground level enable to reading by Meter reader of Revenue wing. DJB
 - (ii) DDA has to provide the Undertaking from all flat owners (and also ensure that the responsibility for maintaining the individual water connection pipe having water meter from water supply pipe line exists at ground (to be taken over by DJB) up to flat lies with individual flat owner.

Signature
AEE(M)-36 21/12/22

Signature
JE/AE (DJB)

Signature
EE SPD-4(DDA)

Signature
AE (DDA)

Signature
JE (DDA)

54

Joint inspection report for handing over taking over water supply & sewer system from DDA to DJB of E1 DDA flats Vasant kunj.

Since to above subject a joint inspection was held at E1 pocket Vasant kunj by officials on dated 16/11/22 and following observation have been made

There are 1214 flats in E1 DDA pocket Vasant kunj in which 25 blocks of 4 storied & 1 block of 8 storied

stairs of UGRs are in E1 DDA pocket

- i) Filter water UGR - 0.20 ML
- ii) UGR for domestic purpose - 0.48 ML
- iii) For fire - 0.20 ML
- iv) STP - 0.20 ML

Water tanks have been installed on roof of each block for

- i) Filter water - 11000 ltr
- ii) Domestic water - 22000 ltr
- iii) Flushing water - 5000 ltr
- iv) Fire water - 5000 ltr

The sewer water is treated in the STP of 1.5 KLD capacity and the treated water is used in flushing & Parks.

05 Nos. T/well are installed at E1 DDA pocket Vasant kunj. Filter water is supplied by DJB on payment basis, at present an average of 200 KL filter water is supplied on daily basis by DJB to this pocket.

No DJB sewer line exists nearby of E-1 pocket.

Three nos. pipes are coming from Over head Tank situated at roof to each flat for drinking, domestic and flushing purpose.

No system of individual water meter has been installed in the flats. DDA is collecting fixed charges from each flat

However the process of handing over/taken over, the system will start after final joint inspection of DDA and DJB subjected to the following condition.

- (i) Separate individual water connections have to be installed by DDA for each flat/dwelling unit in each tower of Multi Storied Flats having water meter at ground level enable to reading by Meter reader of Revenue wing, DJB.
- (ii) DDA has to provide the undertaking from all flat owners (individually) that the responsibility for maintaining the individual water connection pipe having water meter from water supply pipe line exists at ground (to be taken over by DJB) up to flat lies with individual flat owner

Maha
AE(M)-36 2/02/23

Maha
21/123
EE SPD-4(DDA)

Maha
AE(DDA) 21/01/23

[Signature]
JE/AE (DJB)

Maha
JE(DDA) 21/01/22



दिल्ली विकास प्राधिकरण
अधिसासी अभियान कार्यालय
दक्षिणी परियोजना खंड-1
कार्यालय परिसर, नैल्सन मंडेला मार्ग
वसंत कुंज, नयी दिल्ली- 110070
फ़ोन नंबर:- 011-26122318
ईमेल :- eespd1dda@dda.org.in

ANNEXURE A-5
DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
SOUTHERN PROJECT DIVISION NO.1
OFFICE COMPLEX, NELSON MANDELA MARG
VASANT KUNJ, NEW DELHI-110070
PHONE NO :- 011-26122318
EMAIL ID:- eespd1dda@dda.org.in

55

File No. F50(40)AE(P)/SPD-1/DDA/2024-25/ 993

Dated: 23/11/2024

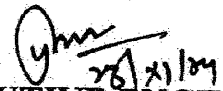
To

The Sub Divisional Magistrate,
Vasant Vihar 6th floor Palika Bhawan,
R.K. Puram New Delhi.

N.O.W :- Laying of D.I. pipe line from STP E2, Vasant Kunj to waterbody (khasra no.660) at Rangpuri Village.

Major Head :- DGA


Please find enclosed herewith an estimate for above said work under Delhi Gramoday Abhiyan amounting to Rs. 73,64,554 (Rs. Seventy Three Lac Sixty Four Thousand Five Hundred Fifty Four only) is hereby submitted for accord of sanction under Delhi Gramoday Abhiyan.


EXECUTIVE ENGINEER
SPD-1/DDA

Copy to:

1. CE/HQ/DDA/ Vikas Sadan, New Delhi for kind information.
2. CE/SZ, Shahpur Jat, Hauz Khas, New Delhi for kind information.
3. SE/SCC-2, DDA for kind information.
4. AE-III/SPD-1, DDA for information.
5. Office Copy.
6. Guard file.

EXECUTIVE ENGINEER
SPD-1/DDA

	<p>दिल्ली विकास 288 रण अधिकासी आयपता कार्यालय दक्षिणी परियोजना खंड-1 कार्यालय परिसर, नेल्सन मंडेला मार्ग वसंत कुंज, नयी दिल्ली-110070 फ़ोन नंबर:- 011-26122318 ईमेल :- eespd1dda@dda.org.in</p>	<p>DELHI DEVELOPMENT AUTHORITY OFFICE OF THE EXECUTIVE ENGINEER SOUTHERN PROJECT DIVISION NO.1 OFFICE COMPLEX, NELSON MANDELA MARG VASANT KUNJ, NEW DELHI-110070 PHONE NO :- 011-26122318 EMAIL ID:- eespd1dda@dda.org.in</p> <p style="text-align: right;">56</p>
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N.O.W : Laying of D.I. pipe line from STP E2, Vasant Kunj to waterbody (Khasra no.660) at Rangpuri Village.

Major Head : DGA

Head of A/c : Delhi Gramoday Abhiyan

The detailed estimate for the above noted work has been framed by the undersigned under Delhi Gramoday Abhiyan amounting to Rs.73,64,554.00 (Rs. Seventy three lac sixty four Thousand five Hundred fifty four only).

HISTORY

The waterbody (Khasra no.660) at Rangpuri village is a gram Sabha land and has been transferred to DDA from Delhi govt. for its development and renovation. The work of the development/renovation has already been carried out by DDA for the said waterbody under conservation of waterbody. However, the said waterbody is in dry condition even that in rainy season also. So, it does not fulfill the purpose of a waterbody as the waterbody remain in dry condition throughout the Year. A full waterbody with water may be recharged the ground water table and greenery may be developed around the waterbody so that a healthy environment may be created for the people of the village Rangpuri. To fulfill the purpose of the waterbody, a D.I. pipeline may be laid from the STP E2 Vasant Kunj to waterbody (Khasra no.660) at Rangpuri Village to carry out the available treated water from the STP E2 Vasant Kunj.

Hence, to meet out the above requirement an estimate has been prepared for laying of D.I. pipeline to carry out the STP treated water to the waterbody (Khasra no.660) at village Rangpuri amounting to Rs.73,64,554.00 (Rs. Seventy three lac sixty four Thousand five Hundred fifty four only). for accord of sanction under Delhi Gramoday Abhiyan.

Design & Scope	: As per schedule
Specification	: As per CPWD specification 2019 Vol. I to II with up-to-date correction Slips.
Method	: By call of e tender.
Rate	: Based on DSR-2023/market rate.
T&P	: To be arranged by the contractor.
Time allowed	: 90 days.


 Executive Engineer
 SPD-1/DDA

Schedule of Quantities

Name of work : Laying of D.I. pipe line from STP E2, Vasant Kunj to waterbody (khasra no.660) at Rangpuri Village.

S.No.	DSR-2023 updated	Description of items	Qty.	Unit.	Rate. (Rs.)	Amount. (Rs.)
1	2.8.1	Earth work in excavation by mechanical means (Hydraulic excavator) / manual means in foundation trenches or drains (not exceeding 1.5 m in width or 10 sqm on plan), including dressing of sides and ramming of bottoms, for all lift, including getting out the excavated soil and disposal of surplus excavated soil as directed, within a lead of 50 m. (a) All kinds of soil.	1123.00	cum	260.30	292316.90
2	2.25	Filling available excavated earth (excluding rock) in trenches, plinth, sides of foundations etc. in layers not exceeding 20cm in depth, consolidating each deposited layer by ramming and watering, lead up to 50 and for all lift.	1102.00	cum	196.00	215992.00
3	4.1.3	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level: (a) 1:2:4 (1 cement : 2 coarse sand (zone-III) derived from natural sources : 4 graded stone aggregate 20 mm nominal size derived from natural sources)	207.00	cum	7878.50	1630849.50
4	4.1.10	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level: 1:5:10 (1 cement : 5 coarse sand (zone-III) derived from natural sources : 10 graded stone aggregate 40 mm nominal size derived from natural sources)	123.00	cum	6518.60	801787.80
5	15.2.1	Demolishing cement concrete manually/ by mechanical means including disposal of material within 50 metres lead as per direction of Engineer - in - charge. (a) Nominal concrete 1:3:6 or richer mix (including equivalent design mix)	205.00	cum	2434.25	499021.25
6	15.2.2	Demolishing cement concrete manually/ by mechanical means including disposal of material within 50 metres lead as per direction of Engineer - in - charge. (a) Nominal concrete 1:4:8 or leaner mix (including equivalent design mix)	123.00	cum	1503.60	184942.80
7	18.68.1	Providing and laying D.I. specials of class K-12 suitable for push-on jointing as per IS : 9523 : (a) Up to 600 mm dia	3.00	quintal	20009.70	60029.10

S.No.	DSR-2023 updated	Description of items	Qty.	Unit.	Rate. (Rs.)	Amount. (Rs.)
8	18.72.15	Providing and laying S&S Centrifugally Cast (Spun) / Ductile Iron Pipes conforming to IS : 8329 : (a) 100 mm dia Ductile Iron Class K-9 pipes.	2310.00	metre	1344.60	3106026.00
9	19.30.3.1	Constructing brick masonry chamber for underground C.I. inspection chamber and bends with bricks in cement mortar 1:4 (1 cement : 4 coarse sand) C.I. cover with frame (light duty) 455x610 mm internal dimensions, total weight of cover with frame to be not less than 38 kg (weight of cover 23 kg and weight of frame 15 kg), R.C.C. top slab with 1:1.5:3 mix (1 cement : 1.5 fine sand : 3 graded stone aggregate 20 mm nominal size), foundation concrete 1:5:10 (1 cement : 5 fine sand : 10 graded stone aggregate 40 mm nominal size), inside plastering 12 mm thick with cement mortar 1:3 (1 cement : 3 coarse sand), finished smooth with a floating coat of neat cement on walls and bed concrete etc. complete as per standard design: Inside dimensions 600x 850 mm and 45 cm deep for pipe line with three or more inlets : (a) With common burnt clay F.P.S. (non modular) bricks of class designation 7.5	25.00	each	9594.35	239858.75
10	19.31.3.1	Extra for depth beyond 45 cm of brick masonry chamber :For 600x850 mm size (a) With common burnt clay F.P.S. (non modular) bricks of class designation 7.5	19.00	metre	7789.85	148007.15
11	A/R	Disposal of building rubbish/ malba/ similar unserviceable, dismantled or waste material by mechanical transport including loading, transporting, unloading to approved municipal dumping ground for lead upto 23 km and for all lifts, complete as per directions of Engineer-in-charge (charges borne by agency on account of disposal at C&D waste plant shall be reimbursed by the department on actual basis after the submission of receipt of the municipal plant by the contractor as per direction of Engineer-in-charge).	326.00	cum	539.40	175844.40

S.No.	DSR-2023 updated	Description of items	Qty.	Unit.	Rate. (Rs.)	Amount. (Rs.)
12	A/R	Hiring of the consultant for planing & design the croos section for Laying D.I. Pipe line & alignment of the same incling providing the plan for the Di pipe line from STP E2 Vasant kunj to waterbody (Khasra no.524) at Rangpuri village and the plan & cross section shall be got approved by competent authority (T.S. authority), all complete as per direction of Engineer-in-charge.	1.00	one job	74939.75	74939.75
13	A/R	Hiring of JCB hydaulic excavator(3D) for removing Malba, leveling & dressing the surface etc all complete as directed by the Engineer-in-charge.	40.00	hour	1320.50	52820.00
14	18.70.1	Providing push-on-joints to Centrifugally (Spun) Cast Iron Pipes or Ductile Iron Pipes including testing of joints and the cost of rubber gasket :(a) 100 mm dia pipes	462.00	joint	119.45	55185.90
15	6.1.1	Brick work with common burnt clay F.P.S. (non modular) bricks of class designation 7.5 in foundation and plinth in: (a) Cement mortar 1:4 (1 cement : 4 coarse sand)	3.00	cum	7370.65	22111.95
16	13.4.1	12 mm cement plaster of mix : (a) 1:4 (1 cement: 4 coarse sand)	12.00	sqm	357.35	4288.20
17	13.5.1	15 mm cement plaster on rough side of single or half brick wall of mix: (a) 1:4 (1 cement: 4 coarse sand)	8.00	sqm	411.75	3294.00
18	13.18	Neat cement punning	20.00	sqm	79.95	1599.00
				Total	Rs.	7568914.45
				Add GST correction factor @ 0.973	Rs.	7364553.76
				Total		7364553.76
				Say	Rs.	7364554.00

Arora
23/11/24
AE-III/SPD-1/DDA

An estimate amounting to Rs.73,64,554.00 (Rs. Seventy three lac sixty four Thousand five Hundred fifty four only) is hereby submitted please.

Drish
23/11/2024
JE (T)

Arora
23/11/2024
AFF(P)

Arora
23/11/24
EE/SPD-1.